

**Government of India
Ministry of Law and Justice**

Legislative Department

Legislative I Section

LIST OF ORDINANCES

FROM

1918 TO 2011

**(Prepared in Legislative I Section basing on the
Registers available in the Section as on 22-2-2012)**

LIST OF ORDINANCES FROM 1918 TO 2008

1918

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Indian Paper Currency ordinance, 1918.		15-04-1918
2.	The Gold Coinage Ordinance, 1918.		14-06-1918
3.	The Indian Paper Currency (Amendment) Ordinance, 1918.		07-12-1918

1919

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Martial Law Ordinance, 1918.		14-04-1919
2.	The Martial Law (Extension) Ordinance, 1919.		16-04-1919
3.	The Martial Law (Seditious) Ordinance, 1919.		18-04-1919
4.	The Martial Law(Further Extension) Ordinance, 1919.		21-04-1919
5.	The Bombay District Police Ordinance, 1919.		06-05-1919
6.	The Martial Law (Trials Continuance) ordinance, 1919.		27-05-1919
7.	The Rouble Note Ordinance, 1919.		06-12-1919

1920

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Treaty of Peace Ordinance, 1920		07-01-1920

2.	The Rouble Notes Ordinance, 1920		05-06-1920
3.	The Gold Ordinance, 1920.		21-06-1920
4.	The Treaty of peace (Austria) Ordinance, 1920.		31-07-1920

1921

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	Treaty of Peace (Hungary) Ordinance, 1921.	11-07-1921	12-07-1921
2.	The Martial Law Ordinance, 1921.	26-08-1921	26-08-1921
3.	The Martial Law (Supplementary) Ordinance, 1921.	05-09-1921	05-09-1921
4.	The Martial Law (Military Courts) Ordinance, 1921.	15-10-1921	15-10-1921

1921 (Delhi)

5.	The Martial Law (Special Magistrates) Ordinance, 1921.	11-11-1921	11-11-1921
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1922 (Delhi)

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Malabar (Restoration of Order) Ordinance, 1922.	25-02-1922	25-02-1922
2.	The Malabar (Restoration of Order Amendment Ordinance, 1922.	29-03-1922	29-03-1922
3.	The Malabar (Completion of Trials) Ordinance, 1922.	19-08-1922	19-08-1922

Simla (1924)

Ord.	Name of the Ordinance	Date of Assent	Date of
			of

No.			Publication
1.	The Bengal Criminal Law Amendment Ordinance, 1924.	Assented without date	25-10-1924

Delhi 1925-26

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Cotton Excise Duty (Suspension) Ordinance, 1925.	30-11-1925	01-12-1925

Delhi 1929

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Public Safety Ordinance, 1925.	12-04-1929	13-04-1929

1930 (Simla)

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Bengal Criminal Law Amendment Ordinance, 1930.	19-04-1930	19-04-1930
2.	The Indian Press Ordinance, 1930.	27-04-1930	27-04-1930
3.	The Lahore Conspiracy Case Ordinance, 1930.	01-05-1930	01-05-1930
4.	The Sholapur Martial Law Ordinance, 1930.	15-05-1930	15-05-1930
5.	The Prevention of Intimidation Ordinance, 1930.	30-05-1930	30-05-1930
6.	The Unlawful Instigation Ordinance, 1930.	30-05-1930	30-05-1930
7.	The Unauthorised News-sheets and Newspapers Ordinance, 1930.	02-07-1930	02-07-1930

8.	The Martial Law Ordinance, 1930.	15-08-1930	15-08-1930
9.	The Unlawful Association Ordinance, 1930.	10-10-1930	10-10-1930
10.	The Indian Press and Unauthorised News-sheets and Newspapers Ordinance, 1930.	23-12-1930	23-12-1930
11.	The Unlawful Instigation (Second) Ordinance, 1930.	23-12-1930	23-12-1930

1931

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Burma Criminal Law Amendment Ordinance, 1931.	31-01-1931	31-01-1931
2.	The Repealing Ordinance, 1931.	06-03-1931	06-03-1931
3.	The Burma Rebellion (Trials) Ordinance, 1931.	12-03-1931	12-03-1931
4.	The Foreign Relations Ordinance, 1931.	05-04-1931	06-04-1931
5.	The Burma Emergency Powers Ordinance, 1931.	01-08-1931	01-08-1931
6.	The Currency Ordinance, 1931.	21-09-1931	21-09-1931
7.	The Gold and Sterling Sales Regulation Ordinance, 1931.	24-09-1931	24-09-1931
8.	The Criminal Procedure (Delhi Amendment) Ordinance, 1931.	16-10-1931	16-10-1931
9.	The Bengal Criminal Law Amendment Ordinance, 1931.	29-10-1931	29-10-1931
10.	The Kashmir State (Protection against Disorders) Ordinance, 1931.	04-11-1931	04-11-1931
11.	The Bengal Emergency Powers Ordinance, 1931.	30-11-1931	30-11-1931
12.	The United Provinces Emergency Powers Ordinance, 1931.	14-12-1931	14-12-1931
13.	The North West Frontier Province Emergency Powers Ordinance, 1931.	24-12-1931	24-12-1931
14.	The Unlawful Instigation (North-West Frontier Province) Ordinance, 1931.	24-12-1931	24-12-1931
15.	The Unlawful Association (North-West Frontier Province) Ordinance, 1931.	24-12-1931	24-12-1931

1932

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Bengal Emergency Powers (Supplementary) Ordinance, 1932.	02-01-1932	02-01-1932
2.	The Emergency Powers Ordinance, 1932.	04-01-1932	04-01-1932
3.	The Unlawful Instigation Ordinance, 1932.	04-01-1932	04-01-1932
4.	The Unlawful Association Ordinance, 1932.	04-01-1932	04-01-1932
5.	The Prevention of Molestation and Boycotting Ordinance, 1932.	04-01-1932	04-01-1932
6.	The Repealing Ordinance, 1932.	30-01-1932	30-01-1932
7.	The Amending Ordinance, 1932.	06-02-1932	06-02-1932
8.	The Supplementing Ordinance, 1932.	29-03-1932	29-03-1932
9.	The Bengal Emergency Powers Ordinance, 1932.	28-05-1932	28-05-1932
10.	The Special Powers Ordinance, 1932.	30-06-1932	30-06-1932
11.	The Bengal Emergency Powers (Amendment) Ordinance, 1932.	30-06-1932	30-06-1932
12.	The Bengal Emergency Powers (Second Amendment) Ordinance, 1932.	19-07-1932	20-07-1932

1933 (NIL)

1934 (NIL)

1935

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
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1.	The Indian Post Office (Amendment) Ordinance, 1935.	30-03-1935	30-03-1935
2.	The Indian Taxes on Income (Deduction at Source) Ordinance, 1935.	01-04-1935	01-04-1935
3.	The Italian Loans and Credits Prohibition Ordinance, 1935.	18-11-1935	18-11-1935

1936 to 1938 (NIL)

1939

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Foreigners Ordinance, 1939.	26-08-1939	26-08-1939
2.	The Registration Ordinance, 1939.	29-08-1939	30-08-1939
3.	The Requisitioning of Vessels Ordinance, 1939	30-08-1939	30-08-1939
4.	Transfer of Aircraft and Vessels Restriction Ordinance, 1939.	31-08-1939	01-09-1939
5.	The Defence of India Ordinance, 1939.	03-09-1939.	03-09-1939
6.	The Detention of Enemy Shipping Ordinance, 1939.	04-09-1939	05-09-1939
7.	The Indian Air Force Volunteer Reserve (Discipline) Ordinance, 1939.	05-09-1939	06-09-1939
8.	The Defence of India (Amendment) Ordinance, 1939.	13-09-1939	13-09-1939
9.	The Income-tax (Removal of Difficulties and Validating) Ordinance, 1939.	28-12-1939	30-12-1939

1940

Ord.	Name of the Ordinance	Date of Assent	Date of
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No.			Publication
1.	The Indian Post Office (Amendment) Ordinance, 1940.	30-03-1940	30-03-1940
2.	The National Service (Technical Personnel) Ordinance, 1940.	28-06-1940	29-06-1940
3.	The Payment of Wages (Amendment) Ordinance, 1940.	29-06-1940	02-07-1940
4.	The Currency Ordinance, 1940.	24-07-1940	24-07-1940
5.	The National Service (European British Subjects) Amendment Ordinance, 1940.	24-07-1940	25-07-1940
6.	The Indian Coinage (Amendment) Ordinance, 1940.	24-07-1940	26-07-1940
7.	The Indian Tea Control (Amendment) Ordinance, 1940.	30-07-1940	06-08-1940
8.	The Civic Guards Ordinance, 1940.	14-08-1940	16-08-1940
9.	The War Risks (Goods) Insurance Ordinance, 1940.	24-08-1940	26-08-1940
10.	The Indian Forces (Transfer) Ordinance, 1940.	29-08-1940	30-08-1940
11.	The National Service (Technical Personnel) Amendment Ordinance, 1940.	04-09-1940	05-09-1940
12.	The Indian Coinage (Second Amendment) Ordinance, 1940.	10-10-1940	11-10-1940
13.	The Coffee Market Expansion Ordinance, 1940.	12-12-1940	14-12-1940
14.	The Indian Coinage (Third Amendment) Ordinance, 1940.	20-12-1940	23-12-1940

1941

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Coffee Market Expansion (Amendment) Ordinance, 1941.	01-02-1941	04-02-1941
2.	The Civic Guards (Amendment) Ordinance, 1941.	01-02-1941	04-02-1941

3.	The Reserve Bank of India (Amendment) Ordinance, 1941.	08-02-1941	08-02-1941
4.	The Air Raids Precautions Services Ordinance, 1941.	09-05-1941	10-05-1941
5.	The State prisoners (Detention of Lunatics) Ordinance, 1941.	24-06-1941	26-06-1941
6.	The National Service (European British Subjects) Amendment Ordinance, 1941.	29-06-1941	30-06-1941
7.	The War Injuries Ordinance, 1941.	25-07-1941	25-07-1941
8.	The Coffee Market Expansion (Second Amendment) Ordinance, 1941.	27-08-1941	28-08-1941
9.	The Indian Navy (Discipline) Amendment Ordinance, 1941.	27-09-1941	02-10-1941
10.	The Active Service Ordinance, 1941.	06-12-1941	06-12-1941
11.	The Essential Services (Maintenance) Ordinance, 1941.	19-12-1941	20-12-1941
12.	The War Risks (Goods) Insurance Amendment Ordinance, 1941.	18-12-1941	20-12-1941
13.	The Coffee Market Expansion (Third Amendment) Ordinance, 1941.	18-12-1941	22-12-1941

1942

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The War Injuries (Amendment) Ordinance, 1942.	01-01-1942	01-01-1942
2.	The Special Criminal Courts Ordinance, 1942.	31-12-1941	02-01-1942
3.	The Penalties (Enhancement) Ordinance, 1942.	31-12-1941	02-01-1942
4.	The Indian Coinage (Amendment) Ordinance, 1942.	23-01-1942	24-01-1942
5.	The Motor Vehicles (Drivers) Ordinance, 1942.	24-01-1942	27-01-1942

6.	The National Service (Technical Personnel) Amendment Ordinance, 1942.	29-01-1942	29-01-1942
7.	The Penalties (Enhancement) Amendment Ordinance, 1942.	29-01-1942	29-01-1942
8.	The Cotton Fund ordinance, 1942.	29-01-1942	29-01-1942
9.	The Reserve Bank of India (Temporary Amendment) Ordinance, 1942.	09-02-1942	09-02-1942
10.	The Civil (Pioneer Force) Ordinance, 1942.		07-03-1942
11.	The Police (Resignation of Office) Ordinance, 1942.		07-04-1942
12.	The War Risks (Factories) Insurance Ordinance, 1942.		08-04-1942
13.	The Women's Auxiliary Corps Ordinance, 1942.		09-04-1942
14.	The War Risks (Goods) Insurance (Amendment) Ordinance, 1942		11-04-1942
15.	The Prisoners (Amendment) Ordinance, 1942.		21-04-1942
16.	The Registration of Foreigners Act (Extending) Ordinance, 1942.		21-04-1942
17.	The United Provinces Special Armed Constabulary Act (Extension) Ordinance, 1942.		21-04-1942
18.	The Indian Army (Amendment) Ordinance, 1942.		05-05-1942
19.	The War Risks (Goods) Insurance (Second Amendment) Ordinance, 1942.		13-05-1942
20.	The Collective Fines Ordinance, 1942.		13-05-1942
21.	The Railway Air Raid Precautions Services Ordinance, 1942.		16-05-1942
22.	The Deputy Commander-in-Chief (Powers) Ordinance, 1942.		22-05-1942
23.	The Defence of India (Amendment) Ordinance, 1942.		22-05-1942
24.	The Special Criminal Courts (Amendment) Ordinance, 1942.		22-05-1942
25.	The Coal Mines Safety (Stowing) Amendment Ordinance, 1942.		22-05-1942

26.	The Essential Services (Maintenance) Ordinance, 1942.		28-05-1942
27.	The Auxiliary Force (Amendment) Ordinance, 1942.		30-05-1942
28.	The Burma Notes Ordinance, 1942.		06-06-1942
29.	The Penalties (Enhancement) Second Amendment Ordinance, 1942.		10-06-1942
30.	The Hellenic Naval Court Ordinance, 1942.		10-06-1942
31.	The Indian Army Act, (Application) ordinance, 1942.		20-06-1942
32.	The War Risks (Factories) Insurance Amendment Ordinance, 1942.		01-07-1942
33.	The Civil Services (Conditions of Service) Ordinance, 1942.		09-07-1942
34.	The Hellenic Naval Court (Extension) Ordinance, 1942.		21-07-1942
35.	The Crown Representatives' Commission of Enquiry (Summonses) Ordinance, 1942.		24-07-1942
36.	The War Risks (Goods) Insurance (Third Amendment) Ordinance, 1942.		28-07-1942
37.	The Women's Auxiliary Corps (Amendment) Ordinance, 1942.		28-07-1942
38.	The Essential Services (Maintenance) Second Amendment Ordinance, 1942.		28-07-1942
39.	The War Injuries (Second Amendment) Ordinance, 1942.		08-08-1942
40.	The War Risks (Factories) Insurance (Second Amendment) Ordinance, 1942.		08-08-1942
41.	The Armed Forces (Special Powers) Ordinance, 1942.		16-08-1942
42.	The Special Criminal Courts (Second Amendment) Ordinance, 1942.		19-08-1942
43.	The Collective Fines (Amendment) Ordinance, 1942.		19-08-1942
44.	The Reserve Bank of India (Rangoon Register) Ordinance, 1942.		21-08-1942
45.	The Railways (Hours of Employment) Ordinance, 1942.		21-08-1942

46.	The Penalties (Enhancement) Third Amendment Ordinance, 1942.		26-08-1942
47.	The Indian Tea Control (Amendment) Ordinance, 1942.		01-09-1942
48.	The Defence of India (Second Amendment) Ordinance, 1942.		05-09-1942
49.	The Collective Fines (Second Amendment) Ordinance, 1942.		12-09-1942
50.	The Indian Navy (Discipline) Amendment Ordinance, 1942.		03-10-1942
51.	The National Service (Technical Personnel) Second Amendment Ordinance, 1942.		03-10-1942
52.	The Indian Press (Emergency Powers) Amendment Ordinance, 1942.		08-10-1942
53.	The Railways (Employment of Military Personnel) Ordinance, 1942.		08-10-1942
54.	The Registration of Transferred Companies Ordinance, 1942.		08-10-1942
55.	The Womens' Auxiliary Corps (Second Amendment) Ordinance, 1942.		17-10-1942
56.	The Allied Forces Ordinance, 1942.		26-10-1942
57.	The Allied Forces (USA) Ordinance, 1942.		26-10-1942
58.	The Army and Air Force (Enrolment) Ordinance, 1942.		26-10-1942
59.	The Legal Tender (Inscribed Notes) Ordinance, 1942.		31-10-1942
60.	The Income-tax and Excess Profits Tax (Emergency) Ordinance, 1942.		14-11-1942
61.	The Special Criminal Courts (Third Amendment) Ordinance, 1942.		21-11-1942
62.	The Indian Legislature (Prevention of Disqualification) Ordinance, 1942.		28-11-1942
63.	The Collective Fines (Third Amendment) Ordinance, 1942.		05-12-1942
64.	The Indian Soldiers (Litigation) Amendment Ordinance,		12-12-1942

	1942.		
65.	The Civil Poineer Force (Amendment) Ordinance, 1942.		22-12-1942
66.	The Armed Forces (Special Powers) Extension Ordinance, 1942.		24-12-1942
67.	The Bengal and North Western and Rohilkhand Kumaon Railway Companies (Transferred Liabilities) Ordinance, 1942.		29-12-1942
68.	The Commissioner of Ajmer-Marwaa (Construction of References) Ordinance, 1942.		31-12-1942

1943

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Enemy Agents Ordinance, 1943.		09-01-1943
2.	The Essential Services (Maintenance) Amendment Ordinance, 1943.		09-01-1943
3.	The Penalties (Enhancement) Amendment Ordinance, 1943.		16-01-1943
4.	The Income-tax Proceedings Validity Ordinance, 1943.		16-01-1943
5.	The Collective Fines (Amendment) Ordinance, 1943.		20-01-1943
6.	The Indian Standards Time (Interpretation of References) Ordinance, 1943.		20-01-1943
7.	The Civil Poineer Force (Amendment) Ordinance, 1943.		27-01-1943
8.	The War Risks (Goods) Insurance Amendment Ordinance, 1942.		27-01-1943
9.	The War Risks (Factories) Insurance Amendment Ordinance, 1942.		27-01-1943
10.	The Special Criminal Courts (Amendment) Ordinance, 1943.		30-01-1943

11.	The Indian Navy (Discipline) Amendment Ordinance, 1943.		03-02-1943
12.	The Reserve Bank of India (Governors' Powers and Functions) Ordinance, 1943.		22-02-1943
13.	The Essential Services (Telephone Employees) Ordinance, 1943.		16-03-1943
14.	The Defence of India (Amendment) Ordinance, 1943.		28-04-1943
15.	The Enemy Agents (Amendment) Ordinance, 1943.		01-05-1943
16.	The Excess Profits Tax Ordinance, 1943.		17-05-1943
17.	The Royal Indian Navy (Powers of Command) Ordinance, 1943.		20-05-1943
18.	The Martial Law (Indemnity) Ordinance, 1943.		31-05-1943
19.	The Special Criminal Courts (Repeal) Ordinance, 1943.		05-06-1943
20.	The Reserve Bank of India (Limitation of Dividends) Ordinance, 1943.		30-06-1943
21.	The Parole Centres Ordinance, 1943.		02-07-1943
22.	The Special Police Establishment (War Department) Ordinance, 1943.		12-07-1943
23.	The Civil Pioneer Force (Amendment) Ordinance, 1943.		15-07-1943
24.	The Discipline of Seamen Ordinance, 1943.		15-07-1943
25.	The War Risks (Inland Vessels) Insurance Ordinance, 1943.		17-07-1943
26.	The Special Criminal Court (Repeal) Amendment Ordinance, 1943.		17-07-1943
27.	The National Service (Technical Personnel) Amendment Ordinance, 1943.		17-07-1943
28.	The Allied Forces (Exemption from Local Taxation) Ordinance, 1943.		04-09-1943
29.	The Criminal Law Amendment Ordinance, 1943.		11-09-1943

30.	The Military Nursing Services (India) Ordinance, 1943.		15-09-1943
31.	The Factories (Control and Dismantling) Ordinance, 1943.		15-09-1943
32.	The Special Criminal Courts (Repeal) Second Amendment Ordinance, 1943.		29-09-1943
33.	The Military Stores (Unlawful Possession) Ordinance, 1943.		11-10-1943
34.	The Subversive Activities Ordinance, 1943.		16-10-1943
35.	The Hoarding and Profiteering Prevention Ordinance, 1943.		16-10-1943
36.	The Prisoners of War (Forefeiture of Emoluments) Ordinance, 1943.		16-10-1943
37.	The Military Operational Area (Special Powers) Ordinance, 1943.		19-10-1943
38.	The Civil Poiner Force (Third Amendment) Ordinance, 1943.		23-10-1943
39.	The Criminal Law Amendment (Amending) Ordinance, 1943.		25-10-1943
40.	The Criminal Law Amendment (Second Amending) Ordinance, 1943.		02-11-1943
41.	The Sugar (Temporary Excise Duty) Ordinance, 1943.		10-11-1943
42.	The North-West Frontier Constabulary (Amendment) Ordinance, 1943.		02-12-1943
43.	The Penal Deductions Ordinance, 1943.		02-12-1943
44.	The Defence of India (Second Amendment) Ordinance, 1943.		02-12-1943

1944

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
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1.	The Allied Forces (Exemption from Local Taxation) Amendment Ordinance, 1944.		13-01-1944
2.	The Cotton Cloth and Yarn (Contracts) Ordinance, 1944.		13-01-1944
3.	The Restrictions and Detention Ordinance, 1944.		15-01-1944
4.	The Military Safety (Powers of Detention) Ordinance, 1944.		15-01-1944
5.	The Indian Army (Amendment) Ordinance, 1944.		31-01-1944
6.	The Criminal Law Amendment (Amending) Ordinance, 1944.		31-01-1944
7.	The Coal Mines Labour Welfare Fund Ordinance, 1944.		31-01-1944
8.	The Excess Profits Tax (Amendment) Ordinance, 1944.		31-01-1944
9.	The War Risks Insurance (Extending) Ordinance, 1944.		11-03-1944
10.	The Railways (Coal Contracts Extension) Ordinance, 1944.		11-03-1944
11.	The Enemy Agents (Amendment) Ordinance, 1944.		08-04-1944
12.	The Hoarding and Profiteering Prevention (Amendment) Ordinance, 1944.		08-04-1944
13.	The Burma Police Forces (Discipline Enforcement) Ordinance, 1944.		15-04-1944
14.	The Indian Soldiers (Litigation) Amendment Ordinance, 1944.		29-04-1944
15.	The Bombay Commission of Inquiry Ordinance, 1944.		06-05-1944
16.	The Criminal Law Amendment (Second Amending) Ordinance, 1944.		13-05-1944
17.	The Indian Navy (Discipline) Amendment Ordinance, 1944.		13-05-1944
18.	The Railways (Employment of Military Personnel Amendment) Ordinance, 1944.		13-05-1944
19.	The Railways (Stores Unlawful Possession) Ordinance, 1944.		13-05-1944

20.	The Service in Ships (Requisition) Ordinance, 1944.		20-05-1944
21.	The Public Health (Emergency Provision) Ordinance, 1944.		20-05-1944
22.	The Restriction and Detention (Amendment) Ordinance, 1944.		27-05-1944
23.	The Discipline of Seamen (Amendment) Ordinance, 1944.		27-05-1944
24.	The Criminal Law Amendment (Third Amendment) Ordinance, 1944.		27-05-1944
25.	The Delhi Rent Control Ordinance, 1944.		03-06-1944
26.	The Defence of India (Amendment) Ordinance, 1944.		24-06-1944
27.	The Coal Mines Labour Welfare Fund (Amendment) Ordinance, 1944.		24-06-1944
28.	The Famine Inquiry Commission Ordinance, 1944.		24-06-1944
29.	The War Risks (Goods) Insurance (Amendment) Ordinance, 1944.		01-07-1944
30.	The Army (Provision for Dependants) Ordinance, 1944.		01-17-1944
31.	The Indian Army (Second Amendment) Ordinance, 1944.		01-07-1944
32.	The Bombay Explosion (Compensation) Ordinance, 1944.		01-07-1944
33.	The Indian Finance (Amendment) Ordinance, 1944.		08-07-1944
34.	The Cotton Textiles Fund Ordinance, 1944.		08-07-1944
35.	The Defence of India (Second Amendment) Ordinance, 1944.		29-07-1944
36.	The Criminal Law Amendment (Fourth Amendment) Ordinance, 1944.		29-07-1944
37.	The Civilian Personnel (War Department) Transfer Ordinance, 1944.		19-08-1944
38.	The Criminal Law Amendment Ordinance, 1944.		23-08-1944
39.	The Coal Production Fund Ordinance, 1944.		26-08-1944
40.	The Criminal Law Amendment (Fifth Amending) Ordinance, 1944.		26-08-1944

41.	The Allied Forces (Exemption from Local Taxation) Second Amendment Ordinance, 1944.		09-09-1944
42.	The Post Office National Savings Certificate Ordinance, 1944.		09-09-1944
43.	The Cotton Textiles Fund (Amendment) Ordinance, 1944.		16-09-1944
44.	The Indian Army (Third Amendment) Ordinance, 1944.		30-09-1944
45.	The Income-tax and Excess Profits Tax (Validity of Notices) Ordinance, 1944.		03-10-1944
46.	The Registration (Emergency Powers) Ordinance, 1944.		07-10-1944
47.	The National Service (Technical Personnel Amendment Ordinance, 1944.		07-10-1944
48.	The Code of Criminal Procedure (Amendment) Ordinance, 1944.		21-10-1944
49.	The Criminal Law Amendment (Sixth Amending) Ordinance, 1944.		21-10-1944
50.	The Sugar (Temporary Excise Duty) Ordinance, 1944.		21-10-1944
51.	The Bombay Explosion (Compensation) Amendment Ordinance, 1944.		25-10-1944
52.	The Criminal Law Amendment (Seventh Amending) Ordinance, 1944.		02-12-1944
53.	The Hoarding and Profiteering Prevention (Second Amendment) Ordinance, 1944.		13-12-1944
54.	The War Injuries (Compensation Insurance) Amendment Ordinance, 1944.		18-12-1944
55.	The Womens' Auxiliary Corps (Amendment) Ordinance, 1944.		23-12-1944
56.	The Cotton Textiles Fund (Second Amendment) Ordinance, 1944.		30-12-1944

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Factories (Control of Dismantling) Amendment Ordinance, 1945.		13-01-1945
2.	The National Service (European British Subjects) Amendment Ordinance, 1945.		30-01-1945
3.	The Delhi Rent Control (Amendment) Ordinance, 1945.		30-01-1945
4.	The Military Safety (Powers of Detention) Amendment Ordinance, 1945.		30-01-1945
5.	The Canteen Stores (Exemption from Local Taxation) Ordinance, 1945.		30-01-1945
6.	The Defence of India Reserve Ordinance, 1945.		03-02-1945
7.	The Naval Discipline Ordinance, 1945.		03-02-1945
8.	The Essential Services (Dibru Sardiya and Colliery Branch Railways) Ordinance, 1945.		17-03-1945
9.	The Indian Income-tax (Amendment) Ordinance, 1945.		28-04-1945
10.	The War Injuries (Amendment) Ordinance, 1945.		28-04-1945
11.	The Provincial Debt Laws (Temporary Validation) Ordinance, 1945.		05-05-1945
12.	The Criminal Law (1945 Amendment) Amending Ordinance, 1945.		12-05-1945
13.	The War Risks (Factories) Insurance (Amendment) Ordinance, 1945.		16-05-1945
14.	The Criminal Law (1944 Amendment) Amending Ordinance, 1945.		16-05-1945
15.	The Civil Affairs (Malaya) Police Force (Discipline) Ordinance, 1945.		19-05-1945
16.	The Income-tax and Excess Profits Tax (Validity of Notices) Amendment Ordinance, 1945.		19-05-1945
17.	The Mines (Amendment) Ordinance, 1945.		26-05-1945
18.	The Explosives (Amendment) Ordinance, 1945.		02-06-1945

19.	The Reserve Bank of India (Temporary Amendment) Ordinance, 1945.		09-06-1945
20.	The Excess Profits Tax (Amendment) Ordinance, 1945.		30-06-1945
21.	The Refugee Camps Ordinance, 1945.		04-07-1945
22.	The Criminal Law (1943 Amendment) Second Amending Ordinance, 1945.		04-07-1945
23.	The Present War (Definition) Ordinance, 1945.		14-07-1945
24.	The War Gratuities (Income-tax Exemption) Ordinance, 1945.		14-07-1945
25.	The Defence of India (Amendment) Ordinance, 1945.		14-07-1945
26.	The Andaman and Nicobar Islands Police Force (Temporary Provisions) Ordinance, 1945.		21-07-1945
27.	The Civil Pioneer Force (Amendment) Ordinance, 1945.		04-08-1945
28.	The Military Operational Area (Special Powers) Amendment Ordinance, 1945.		23-08-1945
29.	The War Risk (Factories) Insurance (Termination) Ordinance, 1945.		31-08-1945
30.	The Secunderabad Marriage Validity Ordinance, 1945.		01-09-1945
31.	The Defence of India (Second Amendment) Ordinance, 1945.		01-09-1945
32.	The Bengal Textiles Association Ordinance, 1945.		08-09-1945
33.	The Limitation (War Conditions) Ordinance, 1945.		08-09-1945
34.	The War Risks (Goods) Insurance (Termination) Ordinance, 1945.		14-09-1945
35.	The Defence of India (Third Amendment) Ordinance, 1945.		14-09-1945
36.	The Armed Forces (Special Powers) Amendment Ordinance, 1945.		18-09-1945
37.	The Indian Army (Amendment) Ordinance, 1945.		29-09-1945
38.	The National Service (European British Subjects) Amendment Ordinance, 1945.		06-10-1945

39.	The Bills of Exchange Ordinance, 1945.		20-10-1945
40.	The Army (Forfeiture of Emoluments) Ordinance, 1945.		27-10-1945
41.	The War Injuries (Compensation Insurance) Amendment Ordinance, 1945.		27-10-1945
42.	The Indian Army and Indian Air Force (Amendment) Ordinance, 1945.		31-10-1945
43.	The Hoarding and Profiteering Prevention (Amendment) Ordinance, 1945.		17-11-1945
44.	The Defence of India Reserve (Disbandment) Ordinance, 1945.		24-11-1945
45.	The Defence of India (Fourth Amendment) Ordinance, 1945.		11-12-1945
46.	The pensions Appeal Tribunals (Powers) Ordinance, 1945.		22-12-1945
47.	The International Monetary Fund and Bank Ordinance, 1945.		24-12-1945
48.	The Indian Army (Second Amendment) Ordinance, 1945.		24-12-1945

1946

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Repealing Ordinance, 1946.		05-01-1946
2.	The bank Notes (Declaration of Holdings) Ordinance, 1946.		12-01-1946
3.	The High Denomination Bank Notes (Demonetisation) Ordinance, 1946.		12-01-1946
4.	The Banking Companies (Inspection) Ordinance, 1946.		15-01-1946
5.	The National Service (European British Subjects) Termination of Calling-up Ordinance, 1946.		17-01-1946
6.	The Criminal Law Amendment Ordinance, 1946.		17-01-1946

7.	The Criminal Law (1943 Amendment) Amending Ordinance, 1946.		17-01-1946
8.	The Allied Forces (China) Ordinance, 1946.		19-01-1946
9.	The National Service (Technical Personnel) Amendment Ordinance, 1946.		19-01-1946
10.	The Termination of War (Definition) Ordinance, 1946.		05-02-1946
11.	The Defence of India (Amendment) Ordinance, 1946.		23-02-1946
12.	The Defence of India (Second Amendment) Ordinance, 1946.		30-03-1946
13.	The Army (Forfeiture of Emoluments) Amendment Ordinance, 1946.		30-03-1946
14.	The Active Service (Amendment) Ordinance, 1946.		30-03-1946
15.	The Royal Indian Navy Commission of Enquiry Ordinance, 1946.		13-04-1946
16.	The Royal Indian Navy Commission of Enquiry (Amendment) Ordinance, 1946.		01-05-1946
17.	The Bearer Promissory Notes (Prohibition of Issue) Ordinance, 1946.		18-05-1946
18.	The Essential Supplies (Temporary Powers) Ordinance, 1946.		25-09-1946
19.	The Requisitioned Land (Continuance of Powers) Ordinance, 1946.		25-09-1946
20.	The Emergency Provisions (Continuance) Ordinance, 1946.		25-09-1946
21.	The Foreigners Act (Amendment) Ordinance, 1946.		25-09-1946
22.	The Delhi Special Police Establishment Ordinance, 1946.		25-09-1946
23.	The Special Tribunals (Supplementary Provisions) Ordinance, 1946.		30-09-1946
24.	The Indian Navy (Discipline) Amendment Ordinance, 1946.		10-10-1946
25.	The Sugar (Temporary Excise Duty) Ordinance, 1946.		23-10-1946

26.	The Indian Tariff Act (Amendment) Ordinance, 1946.		23-10-1946
27.	The Indian Tariff Act (Second Amendment) Ordinance, 1946.		26-10-1946
28.	The Railways (Emergency Provisions) Ordinance, 1946.		14-12-1946

1947

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Argentine (Jute and Cereals) Agreement Ordinance, 1947.		07-01-1947
2.	The Indian Tariff (Amendment) Ordinance, 1947.		16-01-1947
3.	The Press (Special Powers) Ordinance, 1947.		29-01-1947
4.	The Punjab Disturbed Areas (Special Powers of Armed Forces) Ordinance, 1947.		19-03-1947
5.	The Capital Issues (Continuance of Control) Ordinance, 1947.		22-03-1947
6.	The Coal Production Fund (Repeal) ordinance, 1947.		26-04-1947
7.	The Patents and Designs (Extension of Time) Ordinance, 1947.		22-05-1947
8.	The Tea (Export Licences) Ordinance, 1947.		24-05-1947
9.	The North-West Frontier Province Disturbed Areas (Special Powers of Armed Forces) Ordinance, 1947.		02-07-1947
10.	The Press (Special Powers) No.2) Ordinance, 1947.		28-07-1947
11.	The Bengal Disturbed Areas (Special Powers of Armed Forces) Ordinance, 1947.		11-08-1947
12.	The Delhi premises (Requisition and Eviction) Ordinance, 1947.		13-08-1947
13.	The Central Nursing Council Ordinance, 1947.		13-08-1947
14.	The Assam Disturbed Areas (Special Powers of Armed		13-08-1947

	Forces) Ordinance, 1947.		
15.	The Extra Provincial Jurisdiction Ordinance, 1947.		27-08-1947
16.	The Railways (Protection by Armed Forces) Ordinance, 1947.		10-09-1947
17.	The East Punjab and Delhi (Disturbed Areas) (Special Powers of Armed Forces) Ordinance, 1947.		18-09-1947
18.	The Delhi and Ajmer-Merwara Rent Control (Amendment) Ordinance, 1947.		20-09-1947
19.	The Reserve Bank of India (Temporary Amendment) Ordinance, 1947.		20-09-1947
20.	The Banking Companies (East Punjab and Delhi) Ordinance, 1947.		27-09-1947
21.	The Delhi Premises (Requisition and Eviction) Amendment Ordinance, 1947.		29-09-1947
22.	The United Provinces Disturbed Areas (Special Powers of Armed Forces) Ordinance, 1947.		03-10-1947
23.	The Delhi Evacuee Property (Supplementary) Ordinance, 1947.		04-10-1947
24.	The Delhi Refugees Registration Ordinance, 1947.		11-10-1947
25.	The Banking Companies (East Punjab and Delhi) Amendment Ordinance, 1947.		27-10-1947
26.	The Delhi Refugee Registration (Amendment) Ordinance, 1947.		28-10-1947
27.	The Indian Merchant Shipping (Restriction of Transfer of Registry) Ordinance, 1947.		31-10-1947
28.	The Cotton Textiles Equalisation Fund Ordinance, 1947.		04-12-1947
29.	The Banking Companies (East Punjab and Delhi) Second Amendment Ordinance, 1947.		13-12-1947
30.	The Junagadh Administration (Property) Ordinance, 1947.		24-12-1947
31	The Negotiable Instruments Act and the Indian Limitation Act (Temporary Amendment) Ordinance, 1947.		27-12-1947.

1948

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Pakistan Military Personnel Aministry Ordinance, 1948.		19-01-1948
2.	The Indian Army Act (Application) Ordinance, 1948.		23-01-1948
3.	The Transfer of Property (India) Ordinance, 1948.		07-02-1948
4.	The Delhi Improvement Trust (Amendment) Ordinance, 1948.		13-02-1948
5.	The Indian Navy (Discipline) Amendment Ordinance, 1948.		01-04-1948
6.	The Exchange of Prisoners Ordinance, 1948.		20-04-1948
7.	The Coal Mines Provident Fund and Bonus Schemes Ordinance, 1948.		23-04-1948
8.	The Delhi Water Supply (Emergency Provisions) Ordinance, 1948.		24-04-1948
9.	The Arbitral Tribunal (Dissolution) Ordinance, 1948.		03-05-1948
10.	The Durgah Khawaja Saheb (Amendment) Ordinance, 1948.		11-05-1948
11.	The Transfer of Property (India) Amendment Ordinance, 1948 (Subsequently issued as Ordinance No. 21 of 1948).		25-05-1948
12.	The Continuance of Legal Proceedings Ordinance, 1948.		28-05-1948
13.	The Indian Income-tax (Amendment) Ordinance, 1948.		31-05-1948
14.	The Bombay Public Security Measures Act (Delhi Amendment) Ordinance, 1948.		14-06-1948
15.	The Taxation on Income (Investigation Commission) (Amendment) Ordinance, 1948.		30-06-1948
16.	The Securities (Hyderabad) Ordinance, 1948.		01-07-1948
17.	The Influx from West Pakistan (Control) Ordinance, 1948.		19-07-1948

18.	The Displaced Persons (Institution of Suits) Ordinance, 1948.		21-07-1948
19.	The Indian Army (Amendment) Ordinance, 1948.		21-07-1948
20.	The Resettlement of Displaced Persons (Land Acquisition) Ordinance, 1948.		02-08-1948
21.	The Payment of Taxes (Transfer of Property) Ordinance, 1948.		06-08-1948
22.	The Mangrol and Hawaradar (Administration of Property) Ordinance, 1948.		16-08-1948
23.	The National Service (Temporary and Released Persons) Ordinance, 1948.		11-09-1948
24.	The Public Safety Ordinance, 1948.		14-09-1948
25.	The Banking Companies (Control) Ordinance, 1948.		18-09-1948
26.	The Patents (Extension of Term) Ordinance, 1948.		01-10-1948
27.	The Excess Profits Tax Ordinance (Amendment) Ordinance, 1948.		09-10-1948
28.	The Merchant Shipping (Acceding States) Ordinance, 1948.		11-10-1948
29.	The Public Companies (Limitation of Dividends) Ordinance, 1948.		29-10-1948
30.	The United Provinces Provincial Armed Constabulary (Extension of Laws) Ordinance, 1948.		03-11-1948
31.	The Essential Supplies (Temporary Powers) (Amendment) Ordinance, 1948.		08-11-1948
32.	The Code of Criminal Procedure (Amendment) Ordinance, 1948.		09-11-1948
33.	The Indian Tariff (Amendment) Ordinance, 1948.		09-11-1948
34.	The Influx from Pakistan (Control) Ordinance, 1948.		10-11-1948
35.	The Taxation of Income (Investigation Commission)(Amendment) Ordinance, 1948.	18-11-1948	19-11-1948
36.	The Gandhi National Memorial Fund Donations	13-12-1948	14-12-1948

	(Companies) Amendment Ordinance, 1948.		
37.	The Scheduled Securities (Hyderabad) Ordinance, 1948.	31-12-1948	31-12-1948
38.	The Indian Income-tax (Amendment) Ordinance, 1948.	31-12-1948	31-12-1948

1949

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Central Excises and Salt (Amendment) Ordinance, 1949.	31-12-1948	01-01-1949
2.	The East Punjab Evacuees' (Administration of Property) Delhi and Ajmer-Marwara Amendment Ordinance, 1949.	25-01-1949	25-01-1949
3.	The Durgah Khawaja Saheb Committee of Inquiry Ordinance, 1949.	26-01-1949	26-01-1949
4.	The Governor-General's Salary (Exemption from Taxation) Ordinance, 1949.	26-01-1949	26-01-1949
5.	The Recovery of Abducted Persons Ordinance, 1949.	31-01-1949	31-01-1949
6.	The Industrial Disputes (Banking and Insurance Companies) Ordinance, 1949.	29-04-1949	30-04-1949
7.	The Delhi Water Supply (Emergency Provisions) Ordinance, 1949.	30-04-1949	02-05-1949
8.	The Ajmer-Marwara Agrarian Relief Ordinance, 1949.	16-05-1949	17-05-1949
9.	The Taxation Laws Amendment Ordinance, 1949.	10-06-1949	10-06-1949
10.	The Foreign Exchange Regulation (Amendment) Ordinance, 1949.	10-06-1949	11-06-1949
11.	The Industrial Tribunals Payment of Bonus (National Savings Certificates) Ordinance, 1949.	11-06-1949	11-06-1949
12.	The Administration of Evacuee Property (Chief Commissioners' Province) Ordinance, 1949.	11-06-1949	13-06-1949
13.	The Industrial Tribunals Payment of Bonus (National Savings Certificates) Amendment Ordinance, 1949.	24-06-1949	25-06-1949

14.	The Essential Supplies (Temporary Powers) Amendment Ordinance, 1949.	24-06-1949	27-06-1949
15.	The Chartered Accountants (Amendment) Ordinance, 1949.	30-06-1949	01-07-1949
16.	The Transfer of Detained Persons Ordinance, 1949.	19-07-1949	19-07-1949
17.	The Professions Tax Limitation (Amendment and Validation) Ordinance, 1949.	20-07-1949	21-07-1949
18.	The Abducted Persons (Recovery and Restoration) Ordinance, 1949.	29-07-1949	30-07-1949
19.	The Reserve Bank of India (Amendment) Ordinance, 1949.	30-07-1949	30-07-1949
20.	The Administration of Evacuee Property (Chief Commissioners' Provinces) Amendment Ordinance, 1949.	22-08-1949	23-08-1949
21.	The Taxation Laws (Extension to Merged States) Ordinance, 1949.	25-08-1949	26-08-1949
22.	The Requisitioned and (Apportionment of Compensation) Ordinance, 1949.	12-09-1949	13-09-1949
23.	The Banking Companies (Amendment) Ordinance, 1949.	17-09-1949	19-09-1949
24.	The Durgah Khawaja Saheb (Emergency Provisions) Ordinance, 1949.	18-09-1949	19-09-1949
25.	The Export Duties (Emergency Provisions) Ordinance, 1949.	21-09-1949	22-09-1949
26.	The Drugs (Control) Ordinance, 1949.	29-09-1949	03-10-1949
27.	The Administration of Evacuee Property Ordinance, 1949.	17-10-1949	18-10-1949
28.	The Industrial Disputes (Banking and Insurance Companies) Second Ordinance, 1949.	28-10-1949	29-10-1949
29.	The Nawab Salar Jung Bahadur (Administration of Assets) Ordinance, 1949.	11-11-1949	12-11-1949
30.	The Ajmer-Marwara Agrarian Relief (Second) Ordinance, 1949.	16-11-1949	17-11-1949
31.	The Export Duties (Emergency Provisions) Amendment Ordinance, 1949.	17-11-1949	18-11-1949

32.	The Voluntary Surrender of Salaries (Exemption from Taxation) Ordinance, 1949.	25-11-1949	25-11-1949
33.	The Taxation Laws Amendment (Second) Ordinance, 1949.	09-12-1949	10-12-1949

1950

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Undesirable Immigrants (Expulsion from Assam) Ordinance, 1950.	05-01-1950	06-01-1950
2.	The Sholapur Spinning and Weaving Company (Emergency Provisions) Ordinance, 1950.	08-01-1950	09-01-1950
3.	The Criminal Law Amendment Ordinance, 1950.	14-01-1950	16-01-1950
4.	The Administration of Evacuee Property (Amendment) Ordinance, 1950.	18-01-1950	19-01-1950
5.	The Displaced Persons (Claims) Ordinance, 1950.	18-01-1950	19-01-1950
6.	The Insurance (Amendment) Ordinance, 1950.	18-01-1950	19-01-1950
7.	The Special Criminal Courts (Jurisdiction) Ordinance, 1950.	20-01-1950	21-01-1950
8.	The Armed Forces (Miscellaneous Provisions) Ordinance, 1950.	22-01-1950	23-01-1950
9.	The United Provinces Terminal Tax on Railway Passengers Ordinance, 1950.	23-01-1950	23-01-1950
10.	The Vindhya Pradesh (Judicial Commissioners' Court) Ordinance, 1950.	25-01-1950	25-01-1950
11.	The Bhopal (Courts) Ordinance, 1950.	25-01-1950	25-01-1950

Note:- Here endeth the Ordinances issued by the Governor-General.

Note:- Here beginneth the Ordinances issued by Mr. President.

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
12.	The Parliament (Prevention of Disqualification) Ordinance, 1950.	26-01-1950	26-01-1950
13.	The High Court (Seals) Ordinance, 1950.	26-01-1950	26-01-1950
14.	The Judicial Commissioners' Courts (Declaration as High Courts) Ordinance, 1950.	26-01-1950	26-01-1950
15.	The Voluntary Surrender of Salaries (Exemption from Taxation) Ordinance, 1950.	25-05-1950	26-05-1950
16.	The Dentists (Extension of Time) Ordinance, 1950.	26-05-1950	29-05-1950
17.	The Minimum Wages (Extension of Time) Ordinance, 1950.	15-06-1950	16-06-1950
18.	The Cantonment Laws (Extension and Amendment) Ordinance, 1950.	19-06-1950	19-06-1950
19.	The Preventive Detention (Amendment) Ordinance, 1950.	22-06-1950	23-06-1950
20.	The Salaries and Ministers (Amendment) Ordinance, 1950.	28-06-1950	29-06-1950
21.	The Naval Forces (Miscellaneous Provisions) Ordinance, 190.	20-07-1950	23-07-1950
22.	The Influx from Pakistan (Control) Amendment Ordinance, 1950.	21-07-1950	24-07-1950
23.	The Ajmer Tenancy and Land Records (Amendment) Ordinance, 1950.	26-08-1950	28-08-1950
24.	The Allianz Und Stullgarter Life Insurance Bank (Transfer) Ordinance, 1950.	31-08-1950	01-09-1950

25.	The Sugar Crisis Enquiring Authority Ordinance, 1950.	01-09-1950	01-09-1950
26.	The Supply and Prices of Goods Ordinance, 1950.	02-09-1950	02-09-1950
27.	The Administration of Evacuee Property (Amendment) Ordinance, 1950.	05-09-1950	06-09-1950
28.	The Indian Income-tax (Amendment) Ordinance, 1950.	07-10-1950	07-10-1950
29.	The Representation of the People (Amendment) Ordinance, 1950.	17-10-1950	17-10-1950
30.	The Indian Tariff (Amendment) Ordinance, 1950.	21-10-1950	21-10-1950
31.	The Essential Supplies (Temporary Powers) Amendment Ordinance, 1950.	08-11-1950	08-11-1950
32.	The Indian Tariff (Second Amendment) Ordinance, 1950.	08-11-1950	08-11-1950

1951

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Essential Services (Prevention of Strikes) Ordinance, 1951.	11-07-1951	11-07-1951
2.	The Railway Companies (Emergency Provisions) Ordinance, 1951.	14-07-1951	14-07-1951
3.	The Indian Companies (Amendment) Ordinance, 1951.	21-07-1951	21-07-1951
4.	The Punjab Requisitioning of Immovable Property (Amendment and Validation) Ordinance, 1951.	03-08-1951	03-08-1951
5.	The East Punjab Public Safety (Amendment) Ordinance, 1951.	03-08-1951	03-08-1951
6.	The Indian Independence Pakistan Courts (Pending Proceedings) Ordinance, 1951.	27-10-1951	29-10-1951
7.	The Abducted Person (Recovery and Restoration) Amendment Ordinance, 1951.	29-10-1951	30-10-1951
8.	The Employees Provident Funds Ordinance, 1951.	14-11-1951	15-11-1951
9.	The Industrial Disputes (Amendment) Ordinance, 1951.	05-12-1951	05-12-1951

10.	The Foreign Exchange Regulation (Amendment) Ordinance, 1951.	26-12-1951	27-12-1951
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1952

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Coal Mines (Conservation and Safety) Ordinance, 1952.	08-01-1952	08-01-1952
2.	The Uttar Pradesh Cantonments (Control of Rent and Eviction) Ordinance, 1952.	16-01-1952	16-01-1952
3.	The Requisitioning and Acquisition of Immovable Property Ordinance, 1952.	25-01-1952	25-01-1952
4.	The Saurashtra (Abolition of Local Sea Customs Duties and Imposition of Port Development Levy) Repealing Ordinance, 1952.	01-04-1952	02-04-1952
5.	The Displaced Persons (Claims) Continuance Ordinance, 1952.	05-05-1952	05-05-1952
6.	The West Bengal Evacuee Property (Tripura Amendment) Ordinance, 1952.	06-10-1952	06-10-1952
7.	The Influx from Pakistan (Control) Repealing Ordinance, 1952.	14-10-1952	15-10-1952
8.	The Iron and Steel Companies Amalgamation Ordinance, 1952.	29-10-1952	29-10-1952
9.	The Abducted Persons (Recovery and Restoration) Amendment Ordinance, 1952.	29-10-1952	29-10-1952

1953

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Employees Provident Funds (Amendment) Ordinance, 1953.	14-10-1953	14-10-1953

2.	The Rehabilitation Finance Administration (Amendment) Ordinance, 1953.	22-10-1953	22-10-1953
3.	The Sea Customs (Amendment) Ordinance, 1953.	24-10-1953	24-10-1953
4.	The Banking Companies (Amendment) Ordinance, 1953.	24-10-1953	24-10-1953
5.	The Industrial Disputes (Amendment) Ordinance, 1953.	24-10-1953	24-10-1953
6.	The Dhoties (Additional Excise Duty) Ordinance, 1953.	26-10-1953	26-10-1953
7.	The Barsi Light Railway Company (Transferred Liabilities) Ordinance, 1953.	30-12-1953	31-12-1953

1954

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Uttar Pradesh Terminal Tax on Railway Passengers Ordinance, 1954.	04-01-1954	04-01-1954
2.	The Uttar Pradesh Terminal Tax on Railway Passenger (Amendment) Ordinance, 1954.	12-01-1954	12-01-1954
3.	The Displaced Persons (Claims) Supplementary Ordinance, 1954.	16-01-1954	18-01-1954
4.	The Press (Objectional Matter) (Amendment) Ordinance, 1954.	28-01-1954	29-01-1954
5.	The Air Corporations (Amendment) Ordinance, 1954.	29-01-1954	30-01-1954
6.	The Transfer of Evacuee Deposits Ordinance, 1954.	30-01-1954	30-01-1954
7.	The Industrial Disputes (Banking Companies) Commencement of Decision Ordinance, 1954.	24-05-1954	24-05-1954
8.	The Indian Income-tax (Amendment) Ordinance, 1954.		17-07-1954
9.	The Central Excises and Salt (Amendment) Ordinance, 1954.		30-07-1954

1955

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Essential Commodities Ordinance, 1955.	20-01-1955	21-01-1955
2.	The Abducted Persons (Recovery and Restoration) Continuance Ordinance, 1955.	29-05-1955	30-05-1955
3.	The Industrial Disputes (Appellate Tribunal) Amendment Ordinance, 1955.	19-06-1955	21-06-1955
4.	The State Bank of India (Amendment) Ordinance, 1955.	22-06-1955	23-06-1955
5.	The Delhi (Control of Building Operations) Ordinance, 1955.	21-10-1955	22-10-1955
6.	The Insurance (Amendment) Ordinance, 1955.	01-11-1955	01-11-1955
7.	The Representation of the People (Amendment) Ordinance, 1955.	30-12-1955	30-12-1955

1956

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Life Insurance (Emergency Provisions) Ordinance, 1956.	19-01-1956	19-01-1956
2.	The Madras Terminal Tax on Railway Passengers Ordinance, 1956.	24-01-1956	25-01-1956
3.	The Sales Tax Laws Validation Ordinance, 1956.	30-01-1956	30-01-1956
4.	The Travancore-Cochin Appropriation (Vote on Account) Ordinance, 1956.	31-03-1956	31-03-1956
5.	The State Bank of Hyderabad Ordinance, 1956.	25-09-1956	26-09-1956
6.	The Administration of Evacuee Property (Amendment) Ordinance, 1956.	20-10-1956	22-10-1956

7.	The Displaced Persons (Compensation and Rehabilitation) Amendment Ordinance, 1956.	20-10-1956	22-10-1956
8.	The Road Transport Corporation (Amendment) Ordinance, 1956.	01-11-1956	01-11-1956
9.	The Representation of the People (Amendment) Ordinance, 1956.	08-11-1956	08-11-1956

1957

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Foreigners Laws (Amendment) Ordinance, 1957.	18-01-1957	19-01-1957
2.	The Prevention of Corruption (Amendment) Ordinance, 1957.	02-03-1957	04-03-1957
3.	The Life Insurance Corporation (Amendment) Ordinance, 1957.	20-04-1957	20-04-1957
4.	The Industrial Disputes (Amendment) Ordinance, 1957.	27-04-1957	27-04-1957
5.	The Essential Services Maintenance Ordinance, 1957 (Revoked by Presidential Order on 12-08-1957)	07-08-1957	07-08-1957
6.	The Reserve Bank of India (Amendment) Ordinance, 1957.	31-10-1957	31-10-1957

1958

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Armed Forces (Assam and Manipur) Special Powers Ordinance, 1958.	22-05-1958	22-05-1958
2.	The Code of Criminal Procedure (Amendment) Ordinance, 1958.	04-06-1958	05-06-1958
3.	The Working Journalists (Fixation of Rates of Wages)	13-06-1958	14-06-1958

	Ordinance, 1958.		
4.	The Banaras Hindu University (Amendment) Ordinance, 1958.	13-06-1958	14-06-1958
5.	The Sugar Export Promotion Ordinance, 1958.	27-06-1958	27-06-1958
6.	The Mineral Oils (Additional Duties of Excise and Customs) Ordinance, 1958.	28-06-1958	30-06-1958
7.	The Himachal Pradesh Legislative Assembly (Constitution and Proceedings) Validation Ordinance, 1958.	21-10-1958	21-10-1958

1959

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Indian Income-tax (Amendment) Ordinance, 1959.	17-01-1959	17-01-1959
2.	The Public Wakfs (Extension of Limitation) Ordinance, 1959.	18-07-1959	20-07-1959
3.	The Sugar (Special Excise Duty) Ordinance, 1959.	24-10-1959	25-10-1959

1960

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Essential Services Maintenance Ordinance, 1960.	08-07-1960	08-07-1960

1961

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The U.P. Sugarcane Cess (Validation) Ordinance, 1961.	30-01-1961	31-01-1961

2.	The Banking Companies (Amendment) Ordinance, 1961.	04-02-1961	04-02-1961
3.	The Sugar (Regulation of Production) Ordinance, 1961.	29-09-1961	29-09-1961

1962

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Advocates (Amendment) Ordinance, 1962.	24-01-1962	24-01-1962
2.	The Goa, Daman and Diu (Administration) Ordinance, 1962.	04-03-1962	05-03-1962
3.	The Land Acquisition (Amendment) Ordinance, 1962.	18-07-1962	20-07-1962
4.	The Defence of India Ordinance, 1962.	26-10-1962	26-10-1962
5.	The Foreigners Law (Application and Amendment) Ordinance, 1962.	30-10-1962	30-10-1962
6.	The Defence of India (Amendment) Ordinance, 1962.	03-11-1962	03-11-1962
7.	The Companies (Amendment) Ordinance, 1962.	03-11-1962	03-11-1962
8.	The Pondicherry (Administration) Ordinance, 1962.	06-11-1962	06-11-1962

1963

NIL

1964

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Armed Forces (Special Powers) Continuance Ordinance, 1964.	01-04-1964	02-04-1964

2.	The Companies (Amendment) Ordinance, 1964.	05-07-1964	05-07-1964
3.	The Essential Commodities (Amendment) Ordinance, 1964.	05-11-1964	05-11-1964

1965

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Income-tax (Amendment) Ordinance, 1965.	06-01-1965	06-01-1965
2.	The Aligarh Muslim University (Amendment) Ordinance, 1965.	20-05-1965	20-05-1965
3.	The Payment of Bonus Ordinance, 1965.	29-05-1965	29-05-1965
4.	The Railways (Employment of Members of Armed Forces) Ordinance, 1965.	29-09-1965	29-09-1965
5.	The Taxation Laws (Amendment and Miscellaneous Provisions) Ordinance, 1965.	19-10-1965	19-10-1965
6.	The Metal Corporation of India (Acquisition of Undertaking) Ordinance, 1965.	22-10-1965	22-10-1965
7.	The Indian Tariff (Amendment) Ordinance, 1965.	31-12-1965	31-12-1965

1966

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Indian Tariff (Amendment) Ordinance, 1966	01-02-1966	01-02-1966
2.	The Delhi Land Reforms (Amendment) Ordinance, 1966.	05-02-1966	05-02-1966
3.	The Merchant Shipping (Amendment) Ordinance, 1966.	04-06-1966	06-06-1966
4.	The Jayanti Shipping Company (Taking over of	10-06-1966	10-06-1966

	Management) Ordinance, 1966.		
5.	The Advocates (Amendment) Ordinance, 1966.	14-06-1966	14-06-1966
6.	The Unlawful Activities (Prevention) Ordinance, 1966.	17-06-1966	17-06-1966
7.	The Criminal Law (Amendment) Ordinance, 1966.	30-06-1966	30-06-1966
8.	The Customs (Amendment) Ordinance, 1966.	07-07-1966	07-07-1966
9.	The Essential Commodities (Amendment) Ordinance, 1966.	12-07-1966	12-07-1966
10.	The Metal Corporation of India (Acquisition of Undertaking) Ordinance, 1966.	13-09-1966	13-09-1966
11.	The Companies (Amendment) Ordinance, 1966.	21-09-1966	21-09-1966
12.	The Mineral Products (Additional Duties of Excise and Customs) Amendment Ordinance, 1966.	15-12-1966	15-12-1966
13.	The Essential Commodities (Second Amendment) Ordinance, 1966.	23-12-1966	23-12-1966

1967

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Land Acquisition (Amendment and Validation) Ordinance, 1967.	20-01-1967	20-01-1967
2.	The Representation of the People (Amendment) Ordinance, 1967.	28-02-1967	28-02-1967
3.	The Anti Corruption Laws (Amendment) Ordinance, 1967.	05-05-1967	05-05-1967

4.	The Passports Ordinance, 1967.	05-05-1967	05-05-1967
5.	The Taxation Laws (Amendment) Ordinance, 1967.	14-09-1967	14-09-1967
6.	The Essential Commodities (Amendment) Ordinance, 1967.	16-09-1967	16-09-1967
7.	The Court-fees (Delhi Amendment) Ordinance, 1967.	07-10-1967	07-10-1967
8.	The Essential Commodities (Second Amendment) Ordinance, 1967.	21-10-1967	21-10-1967
9.	The Mahe (Stay of Eviction Proceedings) Regulations (Amendment) Ordinance, 1967.	30-12-1967	30-12-1967

1968

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Delhi Municipal Corporation (Amendment) Ordinance, 1968.	02-02-1968	03-02-1968
2.	The Jammu and Kashmir Representation of the People (Supplementary) Ordinance, 1968.	09-02-1968	09-02-1968
3.	The Advocates (Amendment) Ordinance, 1968.	05-06-1968	05-06-1968
4.	The Requisitioning and Acquisition of Immovable Property (Amendment) Ordinance, 1968.	17-06-1968	17-06-1968
5.	The Public Premises (Eviction of Unauthorised Occupants) Amendment Ordinance, 1968.	17-06-1968	17-06-1968
6.	The Gold (Control) Ordinance, 1968.	29-06-1968	29-06-1968
7.	The Enemy Property Ordinance, 1968.	06-07-1968	06-07-1968
8.	The Indian Patents and Designs (Amendment) Ordinance, 1968.	06-07-1968	06-07-1968
9.	The Essential Services Maintenance Ordinance, 1968.	13-09-1968	13-09-1968
10.	The Indian Railways (Amendment) Ordinance, 1968.	14-09-1968	14-09-1968
11.	The Pondicherry Municipal Decree (Amendment)	20-10-1968	20-10-1968

	Ordinance, 1968.		
12.	The Limitation (Amendment) Ordinance, 1968.	31-12-1968	31-12-1968
13.	The Public Wakfs (Extention of Limitation) Amendment Ordinance, 1968.	31-12-1968	31-12-1968

1969

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Customs (Amendment) Ordinance, 1969	03-01-1969	03-01-1969
2.	The Payment of Bonus (Amendment) Ordinance, 1969.	10-01-1969	10-01-1969
3.	The Indian Railways (Amendment) Ordinance, 1969.	04-06-1969	04-06-1969
4.	The Central Sales Tax (Amendment) Ordinance, 1969.	09-06-1969	09-06-1969
5.	The Press Council (Amendment) Ordinance, 1969.	30-06-1969	30-06-1969
6.	The Gold (Control) Amendment Ordinance, 1969.	03-07-1969	03-07-1969
7.	The Banaras Hindu University (Amendment) Ordinance, 1969.	17-07-1969	17-07-1969
8.	The Banking Companies (Acquisition of Undertakings) Ordinance, 1969.	19-07-1969	19-07-1969
9.	The Foreign Exchange Regulation (Amendment) Ordinance, 1969.	13-11-1969	13-11-1969
10.	The Essential Commodities (Amendment) Continuance Ordinance, 1969.	30-12-1969	30-12-1969

1970

Ord.	Name of the Ordinance	Date of Assent	Date of Publication
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No.			Publication
1.	The Haryana and Punjab Agricultural Universities Ordinance, 1970.	02-02-1970	02-02-1970
2.	The Calcutta Port (Amendment) Ordinance, 1970.	02-02-1970	02-02-1970
3.	The Banking Companies (Acquisition and Transfer of Undertakings) Ordinance, 1970.	14-02-1970	14-02-1970
4.	The Delhi University (Amendment) Ordinance, 1970.	20-06-1970	20-06-1970
5.	The Foreign Exchange Regulation (Amendment) Ordinance, 1970.	20-09-1970	20-09-1970

1971

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The State of Himachal Pradesh (Amendment) Ordinance, 1971.	05-01-1971	05-01-1971
2.	The West Bengal Security (Tripura Re-enacting) Amendment Ordinance, 1971.	24-01-1971	24-01-1971
3.	The Labour Provident Fund Laws (Amendment) Ordinance, 1971.	13-02-1971	13-02-1971
4.	The West Bengal Security (Tripura Re-enacting) Second Amendment Ordinance, 1971.	03-05-1971	03-05-1971
5.	The Maintenance of Internal Security Ordinance, 1971.	07-05-1971	07-05-1971
6.	The General Insurance (Emergency Provisions) Ordinance, 1971.	13-05-1971	13-05-1971
7.	The Bengal Finance (Sales Tax (Delhi Validation of Appointments and Proceedings) Ordinance, 1971.	18-05-1971	18-05-1971
8.	The Gold Control (Amendment) Ordinance, 1971.	20-05-1971	20-05-1971
9.	The Delhi Sikh Gurdwaras (Management) Ordinance, 1971.	20-05-1971	20-05-1971
10.	The Calcutta Tramways Company (Taking over of	17-07-1971	17-07-1971

	Management) Amendment Ordinance, 1971.		
11.	The Forward Contracts (Regulation) Amendment Ordinance, 1971.	11-10-1971	11-10-1971
12.	The Coking Coal Mines (Emergency Provisions) Ordinance, 1971.	16-10-1971	16-10-1971
13.	The Asian Refractories Limited (Acquisition of Undertaking) Ordinance, 1971.	17-10-1971	17-10-1971
14.	The Jayanti Shipping Company (Acquisition of Shares) Ordinance, 1971.	17-10-1971	17-10-1971
15.	The Small Coins (Offences) Ordinance, 1971.	22-10-1971	22-10-1971
16.	The Stamp and Excise Duties (Amendment) Ordinance, 1971.	22-10-1971	22-10-1971
17.	The Railways Passenger Fares Ordinance, 1971.	22-10-1971	22-10-1971
18.	The Tax on Postal Articles Ordinance, 1971.	22-10-1971	22-10-1971
19.	The Inland Air Travel Tax Ordinance, 1971.	30-10-1971	30-10-1971
20.	The Industries (Development and Regulation) Amendment Ordinance, 1971.	01-11-1971	01-11-1971
21.	The Delhi Road Transport Laws (Amendment) Ordinance, 1971.	03-11-1971	03-11-1971
22.	The Viswa-Bharati (Amendment) Ordinance, 1971.	03-11-1971	03-11-1971
23.	The Motor Vehicles (Requisitioning and Control) Ordinance, 1971.	09-11-1971	09-11-1971

1972

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Contingency Fund of India (Amendment) Ordinance, 1972.	09-02-1972	09-02-1972
2.	The Administrators General (Amendment) Ordinance, 1972.	25-02-1972	25-02-1972

3.	The Public Wakfs (Extension of Limitation) (Delhi Amendment) Ordinance, 1972.	08-03-1972	08-03-1972
4.	The Indian Copper Corporation (Taking over of Management) Ordinance, 1972.	10-03-1972	10-03-1972
5.	The Delhi University (Amendment) Ordinance, 1972.	22-06-1972	22-06-1972
6.	The Indian Iron and Steel Company (Taking over of Management) Ordinance, 1972.	14-07-1972	14-07-1972
7.	The Income-tax (Amendment) Ordinance, 1972.	15-07-1972	15-07-1972
8.	The Payment of Bonus (Amendment) Ordinance, 1972.	23-09-1972	23-09-1972
9.	The Sick Textile Undertakings (Taking over of Management) Ordinance, 1972.	31-10-1972	31-10-1972

1973

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Coal Mines (Taking over of Management) Ordinance, 1973.	30-01-1973	30-01-1973
2.	The Press Council (Amendment) Ordinance, 1973.	27-09-1973	27-09-1973
3.	The Central Excises and Salt (Amendment) Ordinance, 1973.	02-11-1973	02-11-1973
4.	The Konkan Passenger Ships (Acquisition) Ordinance, 1973.	07-11-1973	07-11-1973

1974

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The North-Eastern Areas (Reorganisation) Amendment	19-01-1974	19-01-1974

	Ordinance, 1974.		
2.	The Essential Commodities (Amendment) Ordinance, 1974.	22-06-1974	22-06-1974
3.	The Press Council (Amendment) Ordinance, 1974.	28-06-1974	28-06-1974
4.	The Indian Iron and Steel Company (Taking over of Management) Amendment Ordinance, 1974.	28-06-1974	28-06-1974
5.	The Alcock Ashdown Company Limited (Acquisition of Undertakings) Amendment Ordinance, 1974.	28-06-1974	28-06-1974
6.	The Industries (Development and Regulation) Amendment Ordinance, 1974.	29-06-1974	29-06-1974
7.	The Companies (Temporary Restrictions on Dividends) Ordinance, 1974.	06-07-1974	06-07-1974
8.	The Additional Emoluments (Compulsory Deposit) Ordinance, 1974.	06-07-1974	06-07-1974
9.	The Companies (Temporary Restrictions on Dividends) Amendment Ordinance, 1974.	15-07-1974	15-07-1974
10.	The Compulsory Deposit Scheme (Income-tax Payers) Ordinance, 1974.	17-07-1974	17-07-1974
11.	The Maintenance of Internal Security (Amendment) Ordinance, 1974.	17-09-1974	17-09-1974
12.	The Sick Textile Undertakings (Nationalisation) Ordinance, 1974.	21-09-1974	21-09-1974
13.	The Representation of the People (Amendment) Ordinance, 1974.	19-10-1974	19-10-1974
14.	The Press Council (Second Amendment) Ordinance, 1974.	27-12-1974	27-12-1974
15.	The Indian Tariff (Amendment) Ordinance, 1974.	28-12-1974	28-12-1974

1975

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Trust Laws (Amendment) Ordinance, 1975.	07-01-1975	07-01-1975
2.	The North-Eastern Areas (Reorganisation) Amendment Ordinance, 1975.	20-01-1975	20-01-1975
3.	The Air Force and Army Laws (Amendment) Ordinance, 1975.	25-01-1975	25-01-1975
4.	The Maintenance of Internal Security (Amendment) Ordinance, 1975.	29-06-1975	29-06-1975
5.	The Defence of India (Amendment) Ordinance, 1975.	30-06-1975	30-06-1975
6.	The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance, 1975.	01-07-1975	01-07-1975
7.	The Maintenance of Internal Security (Second Amendment) Ordinance, 1975.	15-07-1975	15-07-1975
8.	The Income-tax (Amendment) Ordinance, 1975.	09-09-1975	09-09-1975
9.	The Election Laws (Extension to Sikkim) Ordinance, 1975.	09-09-1975	09-09-1975
10.	The Indian Railways (Amendment) Ordinance, 1975.	25-09-1975	25-09-1975
11.	The Payment of Bonus (Amendment) Ordinance, 1975.	25-09-1975	25-09-1975
12.	The Equal Remuneration Ordinance, 1975.	26-09-1975	26-09-1975
13.	The Regional Rural Banks Ordinance, 1975.	26-09-1975	26-09-1975
14.	The Motor Vehicles (Amendment) Ordinance, 1975.	26-09-1975	26-09-1975
15.	The Voluntary Disclosure of Income and Wealth Ordinance, 1975.	08-10-1975	08-10-1975
16.	The Maintenance of Internal Security (Third Amendment) Ordinance, 1975.	17-10-1975	17-10-1975
17.	The Bonded Labour System (Abolition) Ordinance, 1975.	24-10-1975	24-10-1975

18.	The Unit Trust of India (Amendment) Ordinance, 1975.	31-10-1975	31-10-1975
19.	The Imports and Exports (Control) Amendment Ordinance, 1975.	04-11-1975	04-11-1975
20.	The Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Ordinance, 1975.	05-11-1975	05-11-1975
21.	The Payment of Wages (Amendment) Ordinance, 1975.	12-11-1975	12-11-1975
22.	The Maintenance of Internal Security (Fourth Amendment) Ordinance, 1975.	16-11-1975	16-11-1975
23.	The Voluntary Disclosure of Income and Wealth (Amendment) Ordinance, 1975.	29-11-1975	29-11-1975
24.	The Delhi Rent Control (Amendment) Ordinance, 1975.	01-12-1975	01-12-1975
25.	The Parliamentary Proceedings (Protection of Publication) Repeal Ordinance, 1975.	06-12-1975	08-12-1975
26.	The Press Council (Repeal) Ordinance, 1975.	06-12-1975	08-12-1975
27.	The Delhi Land Holdings (Ceiling) Amendment Ordinance, 1975.	06-12-1975	08-12-1975
28.	The Prevention of Publication of Objectionable Matter Ordinance, 1975.	06-12-1975	08-12-1975
29.	The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Second Amendment) Ordinance, 1975.	12-12-1975	12-12-1975

1976

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Comptroller and Auditor-General's (Duties, Powers and Conditions of Service) Amendment Ordinance, 1976.	01-03-1976	01-03-1976
2.	The Departmentalisation of Union Accounts (Transfer of Personnel) Ordinance, 1976.	01-03-1976	01-03-1976
3.	The Coal Mines (Nationalisation) Amendment Ordinance,	29-04-1976	29-04-1976

	1976.		
4.	The Antiquities and Art Treasures (Amendment) Ordinance, 1976.	04-06-1976	04-06-1976
5.	The Maintenance of Internal Security (Amendment) Ordinance, 1976.	16-06-1976	16-06-1976
6.	The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance, 1976.	16-06-1976	16-06-1976
7.	The Braithwaite and Company (India) Limited (Acquisition and Transfer of Undertakings) Ordinance, 1976.	23-06-1976	23-06-1976
8.	The Burn Company and Indian Standard Wagon Company (Nationalisation) Ordinance, 1976.	23-06-1976	23-06-1976
9.	The Labour Provident Fund Laws (Amendment) Ordinance, 1976.	17-07-1976	17-07-1976
10.	The Indian Iron and Steel Company (Acquisition of Shares) Ordinance, 1976.	17-07-1976	17-07-1976
11.	The Laxmirattan and Atherton West Cotton Mills (Taking over of Management) Ordinance, 1976.	19-07-1976	19-07-1976
12.	The Metal Corporation (Nationalisation and Miscellaneous Provisions) Ordinance, 1976	02-08-1976	02-08-1976
13.	The Electricity (Supply) Amendment Ordinance, 1976.	08-10-1976	08-10-1976
14.	The East Punjab Urban Rent Restriction (Chandigarh Amendment) Ordinance, 1976.	17-12-1976	17-12-1976
15.	The Caltex [Acquisition of Shares of Caltex Oil Refining (India) Limited and of the Undertakings in India of Caltex (India) Limited] Ordinance, 1976.	29-12-1976	30-12-1976
16.	The Food Corporations (Amendment) Ordinance, 1976.	31-12-1976	31-12-1976

1977

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
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1.	The Representation of the People (Amendment) Ordinance, 1977.	02-02-1977	02-02-1977
2.	The Petroleum Pipelines (Acquisition of Right of User in Land) Amendment Ordinance, 1977.	03-02-1977	03-02-1977
3.	The Presidential and Vice-Presidential Elections (Amendment) Ordinance, 1977.	03-02-1977	03-02-1977
4.	The Disputed Elections (Prime Minister and Speaker) Ordinance, 1977.	03-02-1977	03-02-1977
5.	The Government of Union Territories (Amendment) Ordinance, 1977.	05-02-1977	07-02-1977
6.*	The Delhi Administration (Amendment) Ordinance, 1977.	05-02-1977	07-02-1977
7.	The Additional Emoluments (Compulsory Deposit) Amendment Ordinance, 1977.	09-05-1977	09-05-1977
8.	The Yoga Undertakings (Taking over of Management) Ordinance, 1977.	24-05-1977	24-05-1977
9.	The Payment of Bonus (Amendment) Ordinance, 1977.	03-09-1977	03-09-1977
10.	The Banking Service Commission (Repeal) Ordinance, 1977.	19-09-1977	19-09-1977
11.	The Enemy Property (Amendment) Ordinance, 1977.	22-09-1977	23-09-1977
12.	The Requisitioning and Acquisition of Immovable Property (Amendment) Ordinance, 1977.	22-09-1977	23-09-1977
13.	The Smith, Stanistreet and Company Limited (Acquisition and Transfer of Undertakings) Ordinance, 1977.	30-09-1977	30-09-1977
14.	The Gresham and Graven of India (Private) Limited (Acquisition and Transfer of Undertakings) Ordinance, 1977.	30-09-1977	30-09-1977
15.	The Indian Iron and Steel Company (Acquisition of Shares) Amendment Ordinance, 1977.	10-10-1977	13-10-1977
16.	The Advocates (Amendment) Ordinance, 1977.	27-10-1977	31-10-1977

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The High Denomination Bank Notes (Demonetisation) Ordinance, 1978.	16-01-1978	16-01-1978
2.	The Delhi Police Ordinance, 1978.	01-07-1978	01-07-1978
3.	The Payment of Bonus (Amendment) Ordinance, 1978.	08-09-1978	08-09-1978
4.	The Additional Duties of Excise (Textiles and Textile Articles) Ordinance, 1978.	03-10-1978	03-10-1978
5.	The Sugar Undertakings (Taking over of Management) Ordinance, 1978.	09-11-1978	09-11-1978
6.	The Industries (Development and Regulation) Amendment Ordinance, 1978.	30-12-1978	30-12-1978

1979

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Punjab Excise (Delhi Amendment) Ordinance, 1979.	20-01-1979	20-01-1979
2.	The Sugar Undertakings (Taking over of Management) Amendment Ordinance, 1979.	30-01-1979	31-01-1979
3.	The Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Ordinance, 1979.	31-01-1979	31-01-1979
4.	The Reserve Bank of India (Maintenance of Services) Ordinance, 1979.	04-07-1979	04-07-1979
5.	The Additional Emoluments (Compulsory Deposit) Amendment Ordinance, 1979.	04-07-1979	04-07-1979
6.	The Payment of Bonus (Amendment) Ordinance, 1979.	30-08-1979	30-08-1979
7.	The Representation of the People (Amendment)	01-09-1979	01-09-1979

	Ordinance, 1979.		
8.	The Government of Union Territories (Amendment) Ordinance, 1979.	25-09-1979	25-09-1979
9.	The Companies (Amendment) Ordinance, 1979	25-09-1979	25-09-1979
10.	The Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities Ordinance, 1979.	05-10-1979	05-10-1979
11.	The Contingency Fund of India (Amendment) Ordinance, 1979.	20-10-1979	22-10-1979
12.	The Central Excises and Salt and Additional Duties of Excise (Amendment) Ordinance, 1979.	24-11-1979	24-11-1979

1980

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Requisitioning and Acquisition of Immovable Property (Amendment) Ordinance, 1980.	07-03-1980	07-03-1980
2.	The Essential Services Maintenance (Assam) Ordinance, 1980.	06-04-1980	06-04-1980
3.	The Banking Companies (Acquisition and Transfer of Undertakings) Ordinance, 1980.	15-04-1980	15-04-1980
4.	The National Company Limited (Acquisition and Transfer of Undertakings) Ordinance, 1980.	27-04-1980	27-04-1980
5.	The Police (Incitement of Disaffection) (Gujarat Second Amendment) Ordinance, 1980.	30-04-1980	01-05-1980
6.	The Essential Services Maintenance (Maharashtra) Ordinance, 1980.	10-05-1980	12-05-1980
7.	The Gujarat Essential Services Maintenance (Amendment) Ordinance, 1980.	10-05-1980	12-05-1980
8.	The Essential Services Maintenance (Orissa) Ordinance, 1980.	24-05-1980	24-05-1980

9.	The Code of Criminal Procedure (Assam) Amendment Ordinance, 1980.	05-06-1980	05-06-1980
10.	The Payment of Bonus (Amendment) Ordinance, 1980.	21-08-1980	21-08-1980
11.	The National Security Ordinance, 1980.	22-09-1980	22-09-1980
12.	The Code of Criminal Procedure (Amendment) Ordinance, 1980.	23-09-1980	23-09-1980
13.	The Maruti Limited (Acquisition and Transfer of Undertaking) Ordinance, 1980.	13-10-1980	13-10-1980
14.	The Monopolies and Restrictive Trade Practices (Amendment) Ordinance, 1980.	13-10-1980	13-10-1980
15.	The Tea (Amendment) Ordinance, 1980	13-10-1980	13-10-1980
16.	The Hind Cycles Limited and Sen-Raleigh Limited (Nationalisation) Ordinance, 1980.	15-10-1980	15-10-1980
17.	The Forest (Conservation) Ordinance, 1980.	25-10-1980	25-10-1980
18.	The Bird and Company Limited (Acquisition and Transfer of Undertakings and Other Properties) Ordinance, 1980.	25-10-1980	25-10-1980
19.	The Auroville (Emergency Provisions) Ordinance, 1980.	10-11-1980	10-11-1980

1981

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Special Bearer Bonds (Immunities and Exemptions) Ordinance, 1981.	12-01-1981	12-01-1981
2.	The Delhi Sikh Gurdwaras (Amendment) Ordinance, 1981.	21-01-1981	21-01-1981
3.	The Life Insurance Corporation (Amendment) Ordinance, 1981.	31-01-1981	31-01-1981
4.	The Delhi University (Amendment) Ordinance, 1981.	09-06-1981	09-06-1981
5.	The British India Corporation (Acquisition of Shares) Ordinance, 1981.	11-06-1981	11-06-1981

6.	The Dalmia Dadri Cement Limited (Acquisition and Transfer of Undertaking) Ordinance, 1981.	22-06-1981	23-06-1981
7.	The Compulsory Deposit Scheme (Income-tax Payers) Amendment Ordinance, 1981.	11-07-1981	11-07-1981
8.	The Income-tax (Amendment) Ordinance, 1981.	11-07-1981	11-07-1981
9.	The Customs Tariff (Amendment) Ordinance, 1981.	26-07-1981	26-07-1981
10.	The Essential Services Maintenance Ordinance, 1981.	26-07-1981	26-07-1981
11.	The State of Nagaland (Amendment) Ordinance, 1981.	26-07-1981	26-07-1981
12.	The Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions (Amendment) Ordinance, 1981.	26-07-1981	26-07-1981

1982

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Central Excise Laws (Amendment and Validation) Ordinance, 1982.	24-09-1982	24-09-1982

1983

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Delhi Administration (Amendment) Ordinance, 1983.	02-01-1983	02-01-1983

2.	The Delhi Municipal Corporation (Amendment) Ordinance, 1983.	02-01-1983	02-01-1983
3.	The Societies Registration (Delhi Amendment) Ordinance, 1983.	22-06-1983	22-06-1983
4.	The Arms (Amendment) Ordinance, 1983.	22-06-1983	22-06-1983
5.	The Punjab Disturbed Areas Ordinance, 1983.	07-10-1983	07-10-1983
6.	The Chandigarh Disturbed Areas Ordinance, 1983.	07-10-1983	07-10-1983
7.	The Tea (Amendment) Ordinance, 1983.	07-10-1983	07-10-1983
8.	The Illegal Migrants (Determination by Tribunals) Ordinance, 1983.	15-10-1983	15-10-1983
9.	The Armed Forces (Punjab and Chandigarh) Special Powers Ordinance, 1983.	15-10-1983	15-10-1983
10.	The Textile Undertakings (Taking over of Management) Ordinance, 1983.	18-10-1983	18-10-1983
11.	The Transformer and Shrillegear Ltd (Acquisition and Transfer of Undertakings) Ordinance, 1983.	08-11-1983	08-11-1983

1984

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Industries (Development and Regulation) Amendment Ordinance, 1984.	12-01-1984	12-01-1984
2.	The Ganesh Flour Mills (Acquisition and Transfer of Undertakings) Ordinance, 1984	28-01-1984	28-01-1984
3.	The Prevention of Damage to Public Property Ordinance, 1984.	28-01-1984	28-01-1984
4.	The Inchek Tyres Limited and Naitonal Tyres Manufacturers Limited (Nationalisation) Ordinance, 1984.	14-02-1984	14-02-1984
5.	The National Security (Amendment) Ordinance, 1984.	04-04-1984	05-04-1984
6.	The National Security (Second Amendment) Ordinance, 1984.	21-06-1984	21-06-1984
7.	The Hooghly Docking and Engineering Company Limited (Acquisition and Transfer of Undertakings) Ordinance, 1984.	28-06-1984	28-06-1984
8.	The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance, 1984.	13-07-1984	13-07-1984
9.	The Terrorist Affected Areas (Special Courts) Ordinance, 1984.	14-07-1984	14-07-1984
10.	The General Insurance Business (Nationalisation) Amendment Ordinance, 1984.	17-09-1984	17-09-1984

11.	The National Capital Region Planning Board Ordinance, 1984.	19-10-1984	19-10-1984
12.	The Foreign Contribution (Regulation) Amendment Ordinance, 1984.	20-10-1984	20-10-1984
13.	The Calcutta Metro Railway (Operation and Maintenance) Temporary Provisions Ordinance, 1984.	21-10-1984	22-10-1984
14.	The Sugar Undertakings (Taking Over of Management) Amendment Ordinance, 1984.	19-11-1984	20-11-1984
15.	The Representation of the People (Amendment) Ordinance, 1984.	20-11-1984	20-11-1984

1985

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Bhopal Gas Leak Disaster (Processing of claims) Ordinance, 1985.	20-02-1985	20-02-1985
2.	The Requisitioning and Acquisition of Immovable Property (Amendment) Ordinance, 1985.	07-03-1985	08-03-1985
3.	The Tea Companies (Acquisition and Transfer of Sick Tea Units) Ordinance, 1985.	07-04-1985	08-04-1985
4.	The Terrorist and Disruptive Activities (Prevention) Amendment Ordinance, 1985	05-06-1985	05-06-1985
5.	The Representation of the People (Amendment) Ordinance, 1985.	08-09-1985	08-09-1985
6.	The Payment of Bonus (Amendment) Ordinance, 1985.	27-09-1985	27-09-1985
7.	The Aircraft (Amendment) Ordinance, 1985.	16-10-1985	16-10-1985
8.	The Payment of Bonus (Second Amendment) Ordinance, 1985.	07-11-1985	07-11-1985

1986

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Administrative Tribunals (Amendment) Ordinance, 1986.	22-01-1986	22-01-1986
2.	The Ravi and Beas Waters Tribunal Ordinance, 1986.	24-01-1986	24-01-1986
3.	The Contract Labour (Regulation and Abolition) Amendment Ordinance, 1986.	28-01-1986	28-01-1986
4.	The Motor Vehicles (Amendment) Ordinance, 1986.	28-01-1986	28-01-1986
5.	The Swadeshi Cotton Mills Company Limited (Acquisition and Transfer of Undertakings) Ordinance, 1986.	19-04-1986	19-04-1986
6.	The Commissions of Inquiry (Amendment) Ordinance, 1986.	14-05-1986	14-05-1986
7.	The Coal Mines Nationalisation Laws (Amendment) Ordinance, 1986.	07-10-1986	07-10-1986
8.	The State of Mizoram (Amendment) Ordinance, 1986.	30-12-1986	30-12-1986

1987

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Delhi Municipal Corporation (Amendment) Ordinance, 1987.	05-02-1987	05-02-1987
2.	The Terrorist and Disruptive Activities (Prevention) Ordinance, 1987.	23-05-1987	23-05-1987
3.	The National Security (Amendment) Ordinance, 1987.	09-06-1987	09-06-1987
4.	The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance, 1987.	02-07-1987	02-07-1987
5.	The Constitution (Scheduled Tribes) Order (Amendment) Ordinance, 1987.	19-09-1987	19-09-1987
6.	The Finance (Amendment) Ordinance, 1987.	19-09-1987	19-09-1987

7.	The Representation of the People (Amendment) Ordinance, 1987.	22-09-1987	22-09-1987
8.	The Auroville (Emergency Provisions) Amendment Ordinance, 1987.	28-10-1987	28-10-1987
9.	The Delhi Municipal Corporation (Second Amendment) Ordinance, 1987.	24-12-1987	24-12-1987
10.	The Delhi Administration (Amendment) Ordinance, 1987.	24-12-1987	24-12-1987

1988

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Major Port Trusts (Amendment) Ordinance, 1988	28-01-1988	28-01-1988
2.	The Benami Transactions (Prohibition of the Right to Recover Property) Ordinance, 1988.	18-05-1988	18-05-1988
3.	The Religious Institutions (Prevention of Misuse) Ordinance, 1988.	26-05-1988	26-05-1988
4.	The National Security (Amendment) Ordinance, 1988.	26-05-1988	26-05-1988
5.	The Arms (Amendment) Ordinance, 1988.	26-05-1988	27-05-1988
6.	The Bharat Petroleum Corporation Limited (Determination of Conditions of Service of Employees) Ordinance, 1988.	02-07-1988	02-07-1988
7.	The Prevention of Illicit Traffic In Narcotic Substances Ordinance, 1988.	04-07-1988	04-07-1988

1989

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Income-tax (Amendment) Ordinance, 1989.	24-01-1989	24-01-1989
2.	The Representation of the People (Amendment) Ordinance, 1989.	21-10-1989	21-10-1989

1990

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Code of Criminal Procedure (Amendment) Ordinance, 1990.	19-02-1990	19-02-1990
2.	The Indian Council of World Affairs Ordinance, 1990.	30-06-1990	30-06-1990
3.	The Armed Forces (Jammu and Kashmir) Special Powers Ordinance, 1990.	05-07-1990	05-07-1990
4.	The Prevention of Illicit Traffic In Narcotic Drugs and Psychotropic Substances (Amendment) Ordinance, 1990.	30-07-1990	30-07-1990
5.	The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance, 1990	30-07-1990	30-07-1990
6.	The Finance (Amendment) Ordinance, 1990.	13-10-1990	15-10-1990
7.	The Reserve Bank of India (Amendment) Ordinance, 1990.	13-10-1990	15-10-1990
8.	The Finance (Second Amendment) Ordinance, 1990.	15-10-1990	15-10-1990
9.	The Ram Janma Bhumi-Babri Masjid (Acquisition of Area) Ordinance, 1990.	19-10-1990	19-10-1990
10.	The Ram Janma Bhumi-Babri Masjid (Acquisition of Area) Withdrawal Ordinance, 1990.	23-10-1990	23-10-1990

1991

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Delhi Municipal Laws (Amendment) Ordinance, 1991.	29-03-1991	30-03-1991
2.	The Representation of the People (Amendment) Ordinance, 1991.	18-04-1991	18-04-1991
3.	The Constitution (Scheduled Tribes) Orders (Amendment) Ordinance, 1991.	19-04-1991	19-04-1991
4.	The Code of Criminal Procedure (Amendment) Ordinance, 1991.	02-05-1991	02-05-1991
5.	The Terrorist and Disruptive Activities (Prevention) Amendment Ordinance, 1991.	02-05-1991	02-05-1991
6.	The Consumer Protection (Amendment) Ordinance, 1981.	15-06-1991	15-06-1991
7.	The Constitution (Scheduled Tribes) Order (Second Amendment) Ordinance, 1991.	20-08-1991	20-08-1991
8.	The Monopolies and Restrictive Trade Practices (Amendment) Ordinance, 1991.	27-09-1991	27-09-1991
9.	The Copyright (Amendment) Ordinance, 1991.	28-12-1991	28-12-1991

1992

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Representation of the People (Amendment) Ordinance, 1992.	04-01-1992	04-01-1992
2.	The Representation of the People (Second Amendment) Ordinance, 1992.	19-01-1992	19-01-1992
3.	The Indian Red Cross Society (Amendment) Ordinance, 1992.	23-01-1992	23-01-1992
4.	The Destructive Insects and Pests (Amendment and	25-01-1992	25-01-1992

	Validation) Ordinance, 1992.		
5.	The Securities and Exchange Board of India Ordinance, 1992.	30-01-1992	31-01-1992
6.	The Public Liability Insurance (Amendment) Ordinance, 10992.	31-01-1992	31-01-1992
7.	The Cess and Other Taxes on Minerals (Validation) Ordinance, 1992.	15-02-1992	15-02-1992
8.	The Foreign Exchange Conservation (Travel) Tax Abolition Ordinance, 1992.	29-05-1992	29-05-1992
9.	The Capital Issues (Control) Repeal Ordinance, 1992.	29-05-1992	29-05-1992
10.	The Special Court (Trial of Offences Relating to Transactions in Securities) Ordinance, 1992.	06-06-1992	06-06-1992
11.	The Foreign Trade (Development and Regulation) Ordinance, 1992.	19-06-1992	19-06-1992
12.	The Essential Commodities (Special Provisions) Amendment Ordinance, 1992.	27-08-1992	27-08-1992
13.	The Indian Medical Council (Amendment) Ordinance, 1992.	27-08-1992	27-08-1992
14.	The Dentists (Amendment) Ordinance, 1992.	27-08-1992	27-08-1992
15.	The Interest on Delayed Payments to Small Scale and Ancillary Industrial Undertakings Ordinance, 1992.	23-09-1992	23-09-1992
16.	The Delhi Development (Amendment) Ordinance, 1992.	24-09-1992	24-09-1992
17.	The Industrial Finance Corporation (Transfer of Undertaking and Repeal) Ordinance, 1992.	01-10-1992	01-10-1992
18.	The Multimodal Transportation of Goods Ordinance, 1992.	16-10-1992	16-10-1992
19.	The National Highways (Amendment) Ordinance, 1992.	23-10-1992	23-10-1992
20.	The Wild Life (Protection) Amendment Ordinance, 1992.	23-10-1992	23-10-1992
21.	The Rajasthan Municipalities (Amendment) Ordinance,	28-12-1992	28-12-1992

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1993

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Essential Commodities (Special Provisions) Amendment Ordinance, 1993.	02-01-1993	02-01-1993
2.	The Indian Medical Council (Amendment) Ordinance, 1993.	02-01-1993	02-01-1993
3.	The Dentists (Amendment) Ordinance, 1993.	02-01-1993	02-01-1993
4.	The Interest on Delayed Payments to Small Scale and Ancillary Industrial Undertakings Ordinance, 1993.	02-01-1993	02-01-1993
5.	The Industrial Finance Corporation (Transfer of Undertaking and Repeal) Ordinance, 1993.	02-01-1993	02-01-1993
6.	The Multimodal Transportation of Goods Ordinance, 1993.	02-01-1993	02-01-1993
7.	The Wild Life (Protection) Amendment Ordinance, 1993.	02-01-1993	02-01-1993
8.	The Acquisition of Certain Area at Ayodhya Ordinance, 1993.	07-01-1993	07-01-1993
9.	The Foreign Exchange Regulation (Amendment) Ordinance, 1993.	08-01-1993	08-01-1993
10.	The National Thermal Power Corporation Limited, the National Hydroelectric Power Corporation Limited and the North Eastern Electric Power Corporation Limited (Acquisition and Transfer of Power Transmission System) Ordinance, 1993.	08-01-1993	08-01-1993
11.	The Uttar Pradesh Krishi Utpadan Mandi Samitis (Alpakalik Vyawastha) Amendment Ordinance, 1993.	16-01-1993	16-01-1993
12.	The Utttar Pradesh Co-operative Societies (Amendment) Ordiance, 1993.	16-01-1993	16-01-1993
13.	The Uttar Pradesh Subordinate Services Selection Commission (Amendment) Ordinance, 1993.	16-01-1993	16-01-1993

14.	The Motor Vehicles (Uttar Pradesh Amendment) Ordinance, 1993.	16-01-1993	16-01-1993
15.	The Himachal Pradesh Electricity (Duty) Amendment Ordinance, 1993.	25-01-1993	25-01-1993
16.	The Himachal Pradesh Tax on Luxuries (In Hotels and Lodging Houses) Amendment Ordinance, 1993.	25-01-1993	25-01-1993
17.	The Madhya Pradesh Lottery Pratibandh Ordinance, 1993.	25-01-1993	25-01-1993
18.	The Madhya Pradesh Adhyaksha Tatha Upadhyaksha Tatha Neta Pratipaksh (Vetan Tatha Bhatia) Laws (Amendment) Ordinance, 1993.	25-01-1993	25-01-1993
19.	The Oilfields (Regulation and Development) Amendment Ordinance, 1993.	30-01-1993	30-01-1993
20.	The Madhya Pradesh Motoryan Karadhan (Amendment) Ordinance, 1993.	30-01-1993	30-01-1993
21.	The Delhi Municipal Corporation (Amendment) Ordinance, 1993.	30-01-1993	30-01-1993
22.	The Gold Bonds (Immunities and Exemptions) Ordinance, 1993.	31-01-1993	30-01-1993
23.	The National Commission for Backward Classes Ordinances, 1993.	01-02-1993	01-02-1993
24.	The Consumer Protection (Amendment) Ordinance, 1993.	18-06-1993	18-06-1993
25.	The Recovery of Debts Due to Banks and Financial Institutions Ordinance, 1993.	23-06-1993	24-06-1993
26.	The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance, 1993.	25-06-1993	25-06-1993
27.	The Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (Amendment) Ordinance, 1993.	30-06-1993	30-06-1993
28.	The Oil and Natural Gas Commission (Transfer of Undertaking and Repeal) Ordinance, 1993.	02-07-1993	02-07-1993
29.	The Parliament (Prevention of Disqualification) Amendment Ordinance, 1993.	17-07-1993	19-07-1993
30.	The Protection of Human Rights Ordinance, 1993.	28-09-1993	28-09-1993

31.	The Kalakshetra Foundation Ordinance, 1993	29-09-1993	29-09-1993
32.	The Chief Election Commissioner and Other Election Commissioners (Conditions of Service) Amendment Ordinance, 1993.	01-10-1993	01-10-1993
33.	The State Bank of India (Amendment) Ordinance, 1993.	15-10-1993	15-10-1993
34.	The Merchant Shipping (Amendment) Ordinance, 1993.	27-10-1993	27-10-1993

1994

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Coffee (Amendment) Ordinance, 1994.	14-01-1994	14-01-1994
2.	The Mines and Minerals (Regulation and Development) Amendment Ordinance, 1994.	25-01-1994	25-01-1994
3.	The Special Court (Trial of Offences Relating to Transactions in Securities) Amendment Ordinance, 1994.	25-01-1994	25-01-1994
4.	The Air Corporations (Transfer of Undertakings and Repeal) Ordinance, 1994.	29-01-1994	29-01-1994
5.	The Banking Regulation (Amendment) Ordinance, 1994.	31-01-1994	31-01-1994
6.	The Manipur Municipalities Ordinance, 1994.	24-05-1994	24-05-1994
7.	The Punjab Municipal Corporation Law (Extension to Chandigarh) Ordinance, 1994.	24-05-1994	24-05-1994
8.	The New Delhi Municipal Council Ordinance, 1994.	25-05-1994	25-05-1994
9.	The Cable Television Networks (Regulation) Ordinance, 1994.	29-09-1994	29-09-1994
10.	The Contingency Fund of India (Amendment) Ordinance, 1994.	10-10-1994	10-10-1994
11.	The Industrial Development Bank of India (Amendment) Ordinance, 1994.	12-10-1994	12-10-1994
12.	The Special Protection Group (Amendment) Ordinance, 1994.	16-11-1994	16-11-1994

13.	The Patents (Amendment) Ordinance, 1994.	31-12-1994	31-12-1994
14.	The Customs Tariff (Amendment) Ordinance, 1994.	31-12-1994	31-12-1994

1995

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Special Protection Group (Amendment) Ordinance, 1995.	10-01-1995	10-01-1995
2.	The Industrial Development Bank of India (Amendment) Ordinance, 1995.	13-01-1995	13-01-1995
3.	The Cable Television Networks (Regulation) Ordinance, 1995.	17-01-1995	17-01-1995
4.	The Banking Companies (Acquisition and Transfer of Undertakings) Amendment Ordinance, 1995.	21-01-1995	21-01-1995
5.	The Securities Laws (Amendment) Ordinance, 1995.	25-01-1995	25-01-1995
6.	The Textiles Undertakings (Nationalisation) Ordinance, 1995.	27-06-1995	27-06-1995
7.	The Sick Textile Undertakings (Nationalisation) Amendment Ordinance, 1995.	27-06-1995	27-06-1995
8.	The Payment of Bonus (Amendment) Ordinance, 1995.	09-07-1995	09-07-1995
9.	The Union Duties of Excise (Distribution) Amendment Ordinance, 1995.	18-07-1995	18-07-1995
10.	The Additional Duties of Excise (Goods of Special Importance) Amendment Ordinance, 1995.	18-07-1995	18-07-1995
11.	The Depositories Ordinance, 1995.	20-09-1995	20-09-1995
12.	The Industrial Disputes (Amendment) Ordinance, 1995.	11-10-1995	11-10-1995
13.	The Employees' Provident Funds and Miscellaneous Provisions (Amendment) Ordinance, 1995.	17-10-1995	17-10-1995
14.	The Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Ordinance,	03-11-1995	03-11-1995

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15.	The Building and Other Construction Workers Welfare' Cess Ordinance, 1995.	03-11-1995	03-11-1995

1996

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Industrial Disputes (Amendment) Ordinance, 1996.	05-01-1996	05-01-1996
2.	The Employees' Provident Funds and Miscellaneous Provisions (Amendment) Ordinance, 1996.	05-01-1996	05-01-1996
3.	The Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Ordinance, 1996.	05-01-1996	05-01-1996
4.	The Building and Other Construction Workers' Welfare Cess Ordinance, 1996.	05-01-1996	05-01-1996
5.	The Coal Mines Provident Fund and Miscellaneous Provisions (Amendment) Ordinance, 1996.	05-01-1996	05-01-1996
6.	The Depositories Ordinance, 1996.	07-01-1996	07-01-1996
7.	The Supreme Court and High Court Judges (Conditions of Service) Amendment Ordinance, 1996.	11-01-1996	11-01-1996
8.	The Arbitration and Conciliation Ordinance, 1996.	16-01-1996	16-01-1996
9.	The Constitution (Scheduled Tribes) Order (Amendment) Ordinance, 1996.	27-01-1996	27-01-1996
10.	The Telecom Regulatory Authority of India Ordinance, 1996.	27-01-1996	27-01-1996

11.	The Arbitration and Conciliation Second Ordinance, 1996.	26-03-1996	26-03-1996
12.	The Coal Mines Provident Fund and Miscellaneous Provisions (Amendment) Second Ordinance, 1996.	26-03-1996	26-03-1996
13.	The Industrial Disputes (Amendment) Second Ordinance, 1996.	27-03-1996	27-03-1996
14.	The Employees' Provident Funds and Miscellaneous Provisions (Amendment) Second Ordinance, 1996.	27-03-1996	27-03-1996
15.	The Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Second Ordinance, 1996.	27-03-1996	27-03-1996
16.	The Building and Other Construction Workers' Welfare Cess Second Ordinance, 1996.	27-03-1996	27-03-1996
17.	The Depositories Second Ordinance, 1996.	27-03-1996	27-03-1996
18.	The Supreme Court and High Court Judges (Conditions of Service) Amendment Second Ordinance, 1996.	27-03-1996	27-03-1996
19.	The Constitution (Scheduled Tribes) Order (Amendment) Second Ordinance, 1996.	27-03-1996	27-03-1996
20.	The Telecom Regulatory Authority of India Second Ordinance, 1996.	27-03-1996	27-03-1996
21.	The Representation of the People (Amendment) Ordinance, 1996.	25-04-1996	25-04-1996
22.	The Coal Mines Provident Fund and Miscellaneous Provisions (Amendment) Third Ordinance, 1996.	20-06-1996	20-06-1996
23.	The Industrial Disputes (Amendment) Third Ordinance, 1996.	20-06-1996	20-06-1996
24.	The Employees' Provident Funds and Miscellaneous Provisions (Amendment) Third Ordinance, 1996.	20-06-1996	20-06-1996
25.	The Building and Other Construction Workers' (Regulation of Employment and Conditions of Service) Third Ordinance, 1996.	20-06-1996	20-06-1996
26.	The Building and Other Construction Workers' Welfare Cess Third Ordinance, 1996.	20-06-1996	20-06-1996

27.	The Arbitration and Conciliation Third Ordinance, 1996.	21-06-1996	21-06-1996
28.	The Depositories Third Ordinance, 1996.	21-06-1996	21-06-1996
29.	The Supreme Court and High Court Judges (Conditions of Service) Amendment Third Ordinance, 1996.	21-06-1996	21-06-1996
30.	The Constitution (Scheduled Tribes) Order (Amendment) Third Ordinance, 1996.	27-06-1996	27-06-1996
31.	The Income-tax (Amendment) Ordinance, 1996.	14-11-1996	14-11-1996
32.	The Income-tax (Second Amendment) Ordinance, 1996.	31-12-1996	31-12-1996

1997

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Port Laws (Amendment) Ordinance, 1997.	09-01-1997	09-01-1997
2.	The Reserve Bank of India (Amendment) Ordinance, 1997.	09-01-1997	09-01-1997
3.	The Constitution (Scheduled Tribes) Order (Amendment) Ordinance, 1997.	09-01-1997	09-01-1997
4.	The Sugar Export Promotion (Repeal) Ordinance, 1997.	15-01-1997	15-01-1997
5.	The Depositories Related Laws (Amendment) Ordinance, 1997.	15-01-1997	15-01-1997
6.	The Special Court (Trial of Offences Relating to Transactions in Securities) Amendment Ordinance, 1997.	16-01-1997	16-01-1997
7.	The Industrial Reconstruction Bank (Transfer of Undertakings and Repeal) Ordinance, 1997.	24-01-1997.	24-01-1997
8.	The Electricity Laws (Amendment) Ordinance, 1997.	24-01-1997	24-01-1997
9.	The National Highways Laws (Amendment) Ordinance, 1997.	24-01-1997	24-01-1997

10.	The Lalit Kala Akadami (Taking over of Management) Ordinance, 1997.	24-01-1997	24-01-1997
11.	The Telecom Regulatory Authority of India Ordinance, 1997.	25-01-1997	25-01-1997
12.	The National Environment Appellate Authority Ordinance, 1997.	30-01-1997	30-01-1997
13.	The Presidential and Vice-Presidential Elections (Amendment) Ordinance, 1997.	05-06-1997	05-06-1997
14.	The Out-Of-Turn Allotment of Government Residences (Validation) Ordinance, 1997.	21-06-1997	21-06-1997
15.	The Income-tax (Amendment) Ordinance, 1997.	16-09-1997	16-09-1997
16.	The Finance Acts (Amendment) Ordinance, 1997.	16-09-1997	16-09-1997
17.	The Employees Provident Funds and Miscellaneous Provisions (Amendment) Ordinance, 1997.	22-09-1997	22-09-1997
18.	The Payment of Gratuity (Amendment) Ordinance, 1997.	24-09-1997	24-09-1997
19.	The Merchant Shipping (Amendment) Ordinance, 1997.	26-09-1997	26-09-1997
20.	The Lotteries (Regulation) Ordinance, 1997.	01-10-1997	01-10-1997
21.	The Essential Commodities (Special Provisions) Ordinance, 1997.	03-10-1997	03-10-1997
22.	The Prasar Bharati (Broadcasting Corporation of India) Amendment Ordinance, 1997.	29-10-1997	29-10-1997
23.	The Representation of the People (Amendment) Ordinance, 1997.	23-12-1997	23-12-1997
24.	The Finance (Second Amendment) Ordinance, 1997.	24-12-1997	24-12-1997
25.	The Employees Provident Funds and Miscellaneous Provisions (Amendment) Second Ordinance, 1997.	25-12-1997	25-12-1997
26.	The Payment of Gratuity (Amendment) Second Ordinance, 1997.	25-12-1997	25-12-1997
27.	The Merchant Shipping (Amendment) Second Ordinance, 1997.	25-12-1997	25-12-1997

28.	The Income-tax (Amendment) Second Ordinance, 1997.	26-12-1997	26-12-1997
29.	The Prasar Bharati (Broadcasting Corporation of India) Amendment Second Ordinance, 1997.	26-12-1997	26-12-1997
30.	The Contingency Fund of India (Amendment) Ordinance, 1997.	26-12-1997	26-12-1997
31.	The Lotteries (Regulation) Second Ordinance, 1997.	30-12-1997	30-12-1997

1998

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Essential Commodities (Special Provisions) Second Ordinance, 1998.	02-01-1998	02-01-1998
2.	The National Institute of Pharmaceutical Education and Research Ordinance, 1998.	21-01-1998	21-01-1998
3.	The Representation of the People (Amendment) Ordinance, 1998.	22-01-1998	22-01-1998
4.	The Contingency Fund of India (Amendment) Ordinance, 1998.	24-01-1998	24-01-1998
5.	The Finance (Amendment) Ordinance, 1998	21-04-1998	21-04-1998
6.	The Lotteries (Regulation) Ordinance, 1998.	23-04-1998	23-04-1998
7.	The Merchant Shipping (Amendment) Ordinance, 1998.	23-04-1998	23-04-1998
8.	The Employees' Provident Funds and Miscellaneous Provisions (Amendment) Ordinance, 1998.	23-04-1998	23-04-1998
9.	The National Institute of Pharmaceutical Education and Research (Second) Ordinance, 1998.	23-04-1998	23-04-1998
10.	The Payment of Gratuity (Amendment) Ordinance, 1998.	23-04-1998	23-04-1998

11.	The High Court and Supreme Court Judges (Conditions of Service) Amendment Ordinance, 1998.	24-04-1998	24-04-1998
12.	The Representation of the People (Amendment) Ordinance, 1998.	24-04-1998	24-04-1998
13.	The Essential Commodities (Amendment) Ordinance, 1998.	25-04-1998	25-04-1998
14.	The Electricity Regulatory Commissions Ordinance, 1998.	25-04-1998	25-04-1998
15.	The Central Vigilance Commission Ordinance, 1998.	25-08-1998	25-08-1998
16.	The Prasar Bharati (Broadcasting Corporation of India) Amendment Ordinance, 1998.	29-08-1998	29-08-1998
17.	The Oilfields (Regulation and Development) Amendment Ordinance, 1998.	03-09-1998	03-09-1998
18.	The Central Vigilance Commission (Amendment) Ordinance, 1998.	27-10-1998	27-10-1998
19.	The Companies (Amendment) Ordinance, 1998.	31-10-1998	31-10-1998
20.	The Finance (No.2) Amendment Ordinance, 1998.	31-12-1998	31-12-1998

1999

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Companies (Amendment) Ordinance, 1999.	07-01-1999	07-01-1999
2.	The Prasar Bharati (Broadcasting Corporation of India) Amendment Ordinance, 1999.	07-01-1999	07-01-1999
3.	The Patents (Amendment) Ordinance, 1999.	08-01-1999	08-01-1999
4.	The Central Vigilance Commission Ordinance, 1999.	08-01-1999	08-01-1999
5.	The Urban Land (Ceiling and Regulation) Repeal Ordinance, 1999.	11-01-1999	11-01-1999
6.	The Salary, Allowances and Pension of Members of	18-01-1999	18-01-1999

	Parliament (Amendment) Ordinance, 1999.		
7.	The Income-tax (Amendment) Ordinance, 1999.	01-07-1999	01-07-1999
8.	The Representation of the People (Amendment) Ordinance, 1999.	21-07-1999	21-07-1999
9.	The Contingency Fund of India (Amendment) Ordinance, 1999.	28-07-1999	28-07-1999
10.	The Special Protection Group (Amendment) Ordinance, 1999.	18-11-1999	18-11-1999

2000

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Recovery of Debts Due to Banks and Financial Institutions (Amendment) Ordinance, 2000.	17-01-2000	17-01-2000
2.	The Telecom Regulatory Authority of India (Amendment) Ordinance, 2000.	24-01-2000	24-01-2000
3.	The Indian Council of World Affairs Ordinance, 2000.	01-09-2000	01-09-2000
4.	The National Bank for Agriculture and Rural Development (Amendment) Ordinance, 2000.	26-09-2000	26-09-2000
5.	The Central Road Fund Ordinance, 2000.	01-11-2000	01-11-2000

2001

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication

1.	The Indian Council of World Affairs Ordinance, 2001.	05-01-2001	05-01-2001
2.	The Taxation Laws (Amendment) Ordinance, 2001.	03-02-2001	03-02-2001
3.	The Indian Council of World Affairs (Second) Ordinance, 2001.	08-05-2001	08-05-2001
4.	The Food Corporations (Amendment) Ordinance, 2001.	22-05-2001	22-05-2001
5.	The Live-stock Importation (Amendment) Ordinance, 2001.	05-07-2001	05-07-2001
6.	The Institutes of Technology (Amendment) Ordinance, 2001.	21-09-2001	21-09-2001
7.	The Companies (Amendment) Ordinance, 2001.	23-10-2001	23-10-2001
8.	The Passport (Amendment) Ordinance, 2001.	23-10-2001	23-10-2001
9.	The Prevention of Terrorism Ordinance, 2001.	24-10-2001	24-10-2001
10.	The Institutes of Technology (Amendment) Second Ordinance, 2001.	30-12-2001	30-12-2001
11.	The Passports (Amendment) Second Ordinance, 2001.	30-12-2001	30-12-2001
12.	The Prevention of Terrorism (Second) Ordinance, 2001.	30-12-2001	30-12-2001

2002

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Central Excise Tariff (Amendment) Ordinance, 2002.	10-01-2002	10-01-2002
2.	The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Ordinance, 2002.	21-06-2002	21-06-2002
3.	The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (Second) Ordinance, 2002.	21-08-2002	21-08-2002
4.	The Representation of the People (Amendment) Ordinance, 2002.	24-08-2002	24-08-2002
5.	The Unit Trust of India (Transfer of Undertaking and	29-10-2002	29-10-2002

	Repeal) Ordinance, 2002.		
6.	The Securities and Exchange Board of India (Amendment) Ordinance, 2002.	29-10-2002	29-10-2002
7.	The Delhi Metro Railway (Operation and Maintenance) Ordinance, 2002.	29-10-2002	29-10-2002

2003

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Customs Tariff (Amendment) Ordinance, 2003.	20-01-2003	20-01-2003
2.	The Taxation Laws (Amendment) Ordinance, 2003.	08-09-2003	08-09-2003
3.	The National Tax Tribunal Ordinance, 2003.	16-10-2003	16-10-2003
4.	The Prevention of Terrorism (Amendment) Ordinance, 2003.	27-10-2003	27-10-2003
5.	The Representation of the People (Amendment) Ordinance, 2003.	29-10-2003	29-10-2003
6.	The Delimitation (Amendment) Ordinance, 2003.	31-10-2003	31-10-2003
7.	The Indian Telegraph (Amendment) Ordinance, 2003.	05-11-2003	05-11-2003
8.	The Indian Medicine Central Council (Amendment) Ordinance, 2003.	07-11-2003	07-11-2003

2004

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Prevention of Terrorism (Repeal) Ordinance, 2004.	21-09-2004	21-09-2004

2.	The Unlawful Activities (Prevention) Amendment Ordinance, 2004.	21-09-2004	21-09-2004
3.	The Banking Regulation (Amendment) and Miscellaneous Provisions Ordinance, 2004.	24-09-2004	24-09-2004
4.	The Securities Laws (Amendment) Ordinance, 2004.	12-10-2004	12-10-2004
5.	The Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Ordinance, 2004.	11-11-2004	11-11-2004
6.	The National Commission for Minority Educational Institutions Ordinance, 2004.	11-11-2004	11-11-2004.
7.	The Patents (Amendment) Ordinance, 2004.	26-12-2004	26-12-2004
8.	The Pension Fund Regulatory and Development Authority Ordinance, 2004.	29-12-2004	29-12-2004

2005

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Central Excise Laws (Amendment and Validation) Ordinance, 2005.	25-01-2005	25-01-2005
2.	The Citizenship (Amendment) Ordinance, 2005.	28-06-2005	28-06-2005
3.	The Manipur University Ordinance, 2005.	13-10-2005	13-10-2005
4.	The Taxation Laws (Amendment) Ordinance, 2005.	31-10-2005	31-10-2005

2006

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The National Commission for Minority Educational Institutions (Amendment) Ordinance, 2006.	23-01-2006	23-01-2006
2.	The National Council for Teacher Education (Amendment and Validation) Ordinance, 2006.	11-09-2006	11-09-2006
3.	The Indian Telegraph (Amendment) Ordinance, 2006.	30-10-2006	30-10-2006

2007

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Banking Regulation (Amendment) Ordinance, 2007.	23-01-2007	23-01-2007
2.	The National Institute of Pharmaceutical Education and Research (Amendment) Ordinance, 2007.	29-01-2007	29-01-2007
3.	The National Tax Tribunal (Amendment) Ordinance, 2007.	29-01-2007	29-01-2007
4.	The Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharati) Ordinance, 2007.	02-02-2007	02-02-2007
5.	The State Bank of India (Amendment) Ordinance, 2007	21-06-2007	21-06-2007
6.	The National Capital Territory of Delhi Laws (Special Provisions) Ordinance, 2007	04-07-2007	04-07-2007
7.	The National Capital Territory of Delhi Laws (Special Provisions) Second Ordinance, 2007	15-09-2007	15-09-2007
8.	The Payment of Bonus (Amendment) Ordinance, 2007	27-10-2007	27-10-2007

2008

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication

1.	The Delimitation (Amendment) Ordinance, 2008	14-01-2008	14-01-2008
2.	The Railways (Amendment) Ordinance, 2008	31-01-2008	31-01-2008
3.	The Forward Contracts (Regulation) Amendment Ordinance, 2008	31-01-2008	31-01-2008
4.	The Sugar Development Fund (Amendment) Ordinance, 2008	05-02-2008	05-02-2008
5.	The Prasar Bharati (Broadcasting Corporation of India) Amendment Ordinance, 2008	07-02-2008	07-02-2008
6.	The Food Safety and Standards (Amendment) Ordinance, 2008	07-02-2008	07-02-2008
7.	The Employees' State Insurance (Amendment) Ordinance, 2008	03-07-2008	03-07-2008
8.	The Agricultural and Processed Food Products Export Development Authority (Amendment) Ordinance, 2008	13-10-2008	13-10-2008

2009

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Ordinance, 2009	09-01-2009	09-01-2009
2.	The Central Industrial Security Force (Amendment) Ordinance, 2009	10-01-2009	10-01-2009

3.	The Central Universities Ordinance, 2009	15-01-2009	15-01-2009
4.	The Meghalaya Appropriation (Vote on Account) Ordinance, 2009	31-03-2009	31-03-2009
5.	The Meghalaya Appropriation Ordinance, 2009	31-03-2009	31-03-2009
6.	The Competition (Amendment) Ordinance, 2009	14-10-2009	14-10-2009
7.	The Jharkhand Contingency Fund (Amendment) Ordinance, 2009	20-10-2009	20-10-2009
8.	The Central Universities (Amendment) Ordinance, 2009	20-10-2009	20-10-2009
9.	The Essential Commodities (Amendment and Validation) Ordinance, 2009	21-10-2009	21-10-2009

2010

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Ancient Monuments and Archaeological Sites and Remains (Amendment and Validation) Ordinance, 2010	23-01-2010	23-01-2010
2.	The Indian Medical Council (Amendment) Ordinance, 2010	15-05-2010	15-05-2010
3.	The Securities and Insurance Laws (Amendment and Validation) Ordinance, 2010	18-06-2010	18-06-2010
4.	The Enemy Property (Amendment and Validation) Ordinance, 2010	02-07-2010	02-07-2010

2011

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Indian Medical Council (Amendment) Ordinance, 2011	10-05-2011	10-05-2011
2.	The Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram Ordinance, 2011	20-06-2011	20-06-2011
3.	The Cable Television Networks (Regulation) Amendment Ordinance, 2011	25.10.2011	25.10.2011